

IN THE NATIONAL GREEN TRIBUNAL, NEW DELHI

INDEX

IN

**RESPONSE AFFIDAVIT ON BEHALF OF
CHIEF SECRETARY, GOVERNMENT OF UTTARAKHAND**

In

Original Application No.
51/2023 (In response of order
dated 1.10.2024)

In the matter of

In re: News item published in The Tribune dated 16.01.2023 titled
“Joshimath disaster a warning for Mussoorie”

Sl. No.	Particulars	Pg. No.
1.	Index	
2.	Response Affidavit	
3.	Annexure 01 (the copy of reply sent vide letter dated 20.12.2024)	
4.	Annexure-02 (the copy of reply sent vide letter dated 09.12.2024)	
5.	Annexure-03 (the copy of reply sent vide letter dated 28.11.2024)	
6.	Annexure-04 (the copy of reply sent by ULMCC on 21.11.2024)	
7.	Annexure-05 (Reply sent by Mussoorie Forest Division, Mussoorie on 16.11.2024)	
8.	Annexure-06 (the copy of reply sent by UK Peyjal on 20.12.2024 is being marked and annexed)	

9.	Annexure-07 (the copy of reply sent vide letter dated 04.12.2024 is being marked and annexed)	
10.	Annexure-08 (the copy of reply sent vide letter dated 07.01.2025 by Tourism Department is being marked and annexed)	
11.	Annexure-09 (the copy of reply sent vide letter dated 03.01.2025 is being marked and annexed)	

Dated: January, 2025



Deepak Bora,
Advocate,

Counsel for the State of Uttarakhand
17 new Lawyers Chambers
Setalvad Block
Supreme Court of India
New Delhi-110001
Phone no 9971579897

IN THE NATIONAL GREEN TRIBUNAL, NEW DELHI

RESPONSE AFFIDAVIT ON BEHALF OF
CHIEF SECRETARY, GOVERNMENT OF UTTARAKHAND

In

Original Application No.
51/2023 (In response of order
dated 01.10.2024)

In the matter of

In re: News item published in The Tribune dated 16.01.2023 titled
“Joshimath disaster a warning for Mussoorie”

Affidavit of Kakhshan
Naseem, aged about 44 years,
D/o Late Shri Abdul Sattar
Ansari, presently posted as
Additional Secretary,
Department of Environment
Conservation and Climate
Change, Government of
Uttarakhand, Dehradun.


Deponent

I, the above-named deponent does hereby solemnly affirm and state on oath as under: -

- 1) That the deponent is presently posted as Additional Secretary, Department of Environment Conservation and Climate Change, Government of Uttarakhand, Dehradun, and has been duly authorized by the competent authority to sign and swear the instant affidavit.
- 2) That the above noted O.A. was listed for hearing on 01.10.2024,

wherein the Hon'ble National Green Tribunal was pleased to issue following directions to the State of Uttarakhand: -

“.....

5. *The affidavit dated 27.09.2024 has been filed by the state enumerating the activities proposed to be taken up and the timeline for the same. The proposed activities should be in accordance with the carrying capacity report.*

6. *Learned Counsel for the State of Uttarakhand seeks four weeks to ascertain and place on record if the details of action proposed in the report dated 27.09.2024 are as per the carrying capacity of Mussoorie.*

.....”

- 3) That in light of the order dated 01.10.2024 by the Hon'ble Tribunal, with respect to ascertaining and placing on record whether the proposed activities are in accordance with the carrying capacity report, it is respectfully submitted that the needful has been done.
- 4) That further, in compliance of order dated 01.10.2024 passed by the Hon'ble Tribunal, **Preventive and Remedial Measures & Concerned Departments along with their Compliance Report** is as given below: -

**PREVENTIVE AND REMEDIAL MEASURES ALONG WITH
THE COMPLIANCE REPORT OF CONCERNED
DEPARTMENTS**

- i. *For projects involving tunnels and major civil structures like*



f

hotels and hospitals, detailed engineering geological and geotechnical investigations must be conducted in compliance with BIS Codes. Construction permission should be granted only after the report has been reviewed and cleared by a Statutory Body appointed by the State or Centre.

Concerned department: PWD

In this connection the copy of the reply sent vide letter dated 20.12.2024 is being marked and annexed as Annexure-01.

Compliance report:

- a. Public Work Department has already made requisite provisions for construction of tunnel, heavy construction, bridges etc. Necessary Office order/Circulars have been issued for compliance for IS: 1892- 1979 *Code for Practice for subsurface investigation for foundation* and IRS: 78-2014 Standards specification & Code of Practice for road bridge, and IRC SP-91-2010 *Guidelines for Road tunnels*.
- b. Site selection and construction of major civil structures like-tunnel, building, bridge etc. are made only after intensive geological investigations through departmental geologist and as well as external specialized agencies, as and when required. Necessary order in this regard is already issued.
- c. Geotechnical investigation report is made an integral part of DPR, and bridge and other heavy structures are being made prior geo- technical investigation as per IS: 1892-1979 Code of Practice for Subsurface investigation for foundation and IRC: 78-2014 Standards Specifications & Code of Practice for road bridges.



A small, handwritten mark or signature in blue ink, consisting of a few strokes.

- d. Tunnels are made in accordance of IRC SP-91-2010 (Code for Practice for Subsurface Investigation for Foundation) guidelines. Standards prescribed by BIS are followed.
- e. Provisions of National Building Code is being followed by the Public Work Department.
- ii. *The MDDA should create a GIS-based Decision Support System (DSS) for decision-makers, planners, managers, and administrators. This system should integrate all data, including geological, geomorphological, hydrological, environmental, and infrastructure information for Mussoorie Town, into a high-resolution (1:10,000) geospatial web-based platform, such as a geoportal.*

Concerned department: MDDA

In this connection the copy of reply sent vide letter dated 09.12.2024 is being marked and annexed as Annexure-02

Compliance report: In compliance with the meeting on 30.04.2024 chaired by the Secretary Housing, Uttarakhand Government, the Mussoorie Dehradun Development Authority (MDDA) prepared the Scope of Work and RFP for a GIS-based Decision Support System (DSS) for Mussoorie. ITDA, citing a lack of GIS expertise, suggested involving U-SAC, to which MDDA sent requests for cost and time estimates on 18.09.2024 and 10.10.2024. Meetings with U-SAC indicated an 8-month timeline for software development. The software will include data on slope analysis, disaster-prone areas, geology, hydrology, environment, and infrastructure. MDDA has requested GIS data from various departments, with reminders sent, and the software will be completed once the data is received.



f

- iii. *Proper examination of existing buildings may be necessary to strengthen the retrofitting of structures to prevent them from sliding or collapsing. This could involve underpinning or adding reinforcement to the foundations. Technical auditing of multi-story buildings (>3) by experts on annual or biennial basis can be conducted at MDDA level to know about the health of the building.*

Concerned department: MDDA

In this connection the copy of reply sent vide letter dated 09.12.2024 is being marked and annexed as Annexure-02

Compliance report: The MDDA completed the survey of dilapidated 23 multi-storied buildings through CBRI Roorkee, with an advance payment of ₹20 lakh plus GST. The CBRI report has been sent to the Municipal Commissioner, Mussoorie, for further action via letter dated 26.09.2024. further Action taken by municipal corporation

- iv. *When repairing roads or building structures, it was recommended that the boulders not be removed by digging or blasting the hillsides. In landslide prone areas, stones and boulders should not be removed from the bottom of the hill because this would remove the support, increasing the likelihood of landslides. It is necessary to fill in any cracks that have appeared on the slopes.*

Concerned department: PWD

In this connection the copy of reply sent vide letter dated 20.12.2024 is being marked and annexed as Annexure-01



Compliance report:

- a. While repairing of roads and other construction activities, stone/ boulders are not removed, however, necessary strengthening activities are undertaken as per requirement of structure and slope stabilization. No blasting and stabilized rocks/stones are removed from landslide prone areas; however, strengthening is done through gabion, breast wall etc. In this regard, Office Circular is already issued and being implemented.
- b. Further, Chronic Landslide zone, Landslide Prone area/Slope Stabilization is done with consultation of Professionals/ Approved institutes like- GSI, IIT, Geo Technical Experts/Geologist.
- c. Landslide Treatment at Km. 25 of NH No. 1 i.e. Dehradun - Mussoorie State Highway is being carried out after topographical, geological and geotechnical investigations and duly approved by IIT, Delhi. Following activities are being undertaken:
 - Slope correction & Re-profiling, Stabilizing the slide by providing a reinforced shored structure at the toe of hill side.
 - Stabilizing the top of hill side using high tensile wire mesh punched with ground anchors and soil nails.
 - Sub-surface rains (beneath shored Stricture) consisting of Geo-Composite drain tube, drainage with mini pipes, non-woven geotextile and additional semi perforated PVC pipes used to reduce the pore water pressure.



[Handwritten signature]

- Surface drain and Toe drains, intermediate toe drains at the berms and guiding toe drain to the nearest sump.
 - Catchment drain shall be provided in every bench and at the toe of hill/valley slope.
 - Rectangular shape relief culvert beneath the road to drain the water from back slope subsurface drain and toe drain.
 - Non-woven coir geotextile (as erosion control blanket).
- v. *An effective drainage system must be ensured to prevent rainwater infiltration into the ground, which generates sub-surface flow, accelerates land creeping, and damages buildings and properties, causing economic and environmental disruptions. To safeguard structures and conserve the environment, rainwater from each building roof should be properly directed into the nearest natural drainage line.*

Concerned Department: Irrigation Department

In this connection the copy of reply sent vide letter dated 28.11.2024 is being marked and annexed as Annexure-03

Compliance report:

- *“Draft Drainage Master Plan is under progress; field inspection to be completed by 10.12.2024.”*
- *“Stakeholders meeting to be held on 20.12. 2024.”*
- *“Final DPR to be submitted by 31.12. 2024.”*
- *“DPR to be sent to Uttarakhand Government for administrative and financial approval.”*
- *“Approval timeline set for 31.03.2027.”*



- vi. *Phytoremediation of degraded slopes can be initiated, that can help to anchor the soil and prevent erosion. Broad leaved native trees can be promoted for stabilizing slopes, especially in the landslide prone areas.*

Concerned departments: ULMCC & Mussoorie Forest Division, Mussoorie

In this connection the copy of reply sent by ULMCC on 22.11.2024 is being marked and annexed as Annexure-04

and reply sent by Mussoorie Forest Division, Mussoorie on 16.11.2024 is being marked and annexed as Annexure-05

Compliance Report:

- a. **ULMCC:** A Joint Committee comprising of representatives of various line departments visited the Mussoorie area on 27.05.2024 for identification of degraded slopes and slope stabilization activities. The Joint Committee reported that in Mussoorie, the predominant litho unit is limestone covered with thin layers of soil, which is generally, strong and massive. The slopes are steep, dry, and devoid of natural springs across all nine sites visited. Major deep-seated landslides are not common in the area; instead, minor scarps occur near habitation and along seasonal rivulets, primarily triggered by heavy monsoonal rainwater, as observed at sites Andakhet, Anjuman Estate and Dumping zone of Nagar Palika. Motidhar 5B area falling within Reserved Forest areas, exhibit degradable slopes, while other locations show minor scarps, common in hilly environments. Many sites have dumped materials that may falsely appear as landslips on Google Maps.



f

- b. **Mussoorie Forest Division:** A joint meeting was held on 27.05.2024 at the Divisional Forest Office, Mussoorie, as per the Disaster Management Section (1) letter dated 17.05.2024. Two landslide- affected areas in Motidhar No. 5B (reserved forest land) were identified, and their DPR was sent to higher authorities on 07.08.2024. Work will commence in the financial year 2024-25 upon fund release
- vii. *Water availability concerning to current demand in the summer and winter months should be maintained and a proper supply system to be ensured. Recharge / rejuvenation of natural springs should be explored with scientific intervention. Natural spring in the region should be monitored and re-charge activities (proper plantation) can be initiated on proper scientific basis. Springs (act as natural piezometers) are good indicators for any change in the groundwater in the mountainous area. Therefore, there is an urgent need to inventories all springs located in the vicinity/periphery of Mussoorie towns. Their periodic monitoring may be a good tool for detecting any natural calamities events in advance in the mountainous regions.*

Concerned Department: UK Peyjal Nigam & Mussoorie Forest Division, Mussoorie

In this connection the copy of reply sent by UK Peyjal on 20.12.2024 is being marked and annexed as Annexure-06

and reply sent by Mussoorie Forest Division, Mussoorie on 16.11.2024 is being marked and annexed as Annexure-05

Compliance Report:

- a. **Mussoorie Forest Division:** A three-year plan has been



4

prepared for the revival of water sources/drains under the Mussoorie Range of Mussoorie Forest Division, in which a total of 11 water sources/drains have been selected for treatment. In the financial year 2023-24, work has been completed in the first year in 03 water sources - Nayadandatok, Kathiyanatok, Ratnalgad drain, and the work of the second year is to be done.

- b. **UK Peyjal Nigam:** The estimated water demand for Mussoorie city in 2022 is 12.63 MLD for a population of 93,520, and 15.58 MLD by 2037 for a population of 115,413. Currently, 7.10 MLD of water is supplied from existing gravity and piped systems, operated by Uttarakhand Jal Sansthan. The Mussoorie Restructuring Pumping Drinking Water Scheme, which is 65% complete, will meet the future demand, providing 9.36 MLD from the Yamuna River. By 2037, the total water supply will be 15.58 MLD, with 6.22 MLD from the existing scheme and the remaining from the new scheme. Water recharge and rejuvenation activities are to be managed by Uttarakhand Jal Sansthan and Jalagam.

- viii. *Spring-shed rejuvenation and management activities can be initiated on proper scientific basis for safeguarding and augmentation of the discharge of the springs and subsequently the local streams fed by springs. Since most of the water supply schemes of Mussoorie town are from the local springs/brooklet, incentive-based mechanism (IBM) can be adopted for effective protection and preservation of the springs/brooklet. Besides that recharging zones shall also increase soil moisture content which will help in enriching biodiversity through natural regeneration of trees, shrubs and grasses, etc. and shall increase both flora*



and fauna in the forest. On the other hand, due to increase in soil moisture content on forest land the incidences of forest fire, which are causing irreparable loss to environment and the entire ecosystem will be controlled as a result of this mitigation measure.

Concerned Department: Mussoorie Forest Division, Mussoorie

In this connection the copy of reply sent by Mussoorie Forest Division, Mussoorie on 16.11.2024 is being marked and annexed as Annexure-05

Compliance Report: An action plan for the treatment of Bhiladu and Jinsi water sources under the Mussoorie Forest Division has been prepared by GIZ and submitted to the Chief Conservator of Forests, Environment, Uttarakhand, on 25-04-2024. The Chief Conservator forwarded the plan to the Additional Chief Conservator of Forests, Planning and Financial Management, for financial approval for the year 2024-25. Subsequently, the Finance Controller of the Forest Department, Uttarakhand, released Rs. 28.14 lakh on 21-08-2024 for the project. The treatment work for the water sources is currently in progress.



ix. *Roof top Rain water harvesting can be promoted to meet the deficit water demand, at least in the peak tourist period.*

Concerned Department: MDDA

In this connection the copy of reply sent vide letter dated 09.12.2024 is being marked and annexed as Annexure-02

Compliance Report: As per the Building Construction and Development Byelaws 2011 (revised 2015), rainwater harvesting

provisions are mandated during map approval. Following instructions from a meeting on 25/04/2024, MDDA found 156 buildings with rainwater harvesting systems and is investigating the remaining sites. The investigation is expected to be completed within two months.

- x. *Open rain water seepage must be stopped through the construction of a pucca drainage system. Water should not be allowed to accumulate*

in any depression; instead, drains should be built to transport it to safe areas.

Concerned Department: Irrigation Department and PWD

In this connection the copy of reply by Irrigation sent vide letter dated 28.11.2024 is being marked and annexed as Annexure-03.

and

In this connection the copy of reply sent by PWD vide letter dated 20.12.2024 is being marked and annexed as Annexure-01.

Compliance Report:

- a. **Irrigation Department:** It is already covered in master drainage Plan and work will be carried out accordingly.
- b. **PWD:** To ensure proper drainage, the project includes the use of perforated PVC pipes wrapped in non-woven geotextiles for subsoil drainage. For surface drainage, pucca horizontal and vertical channels will be constructed to direct water to cross drainage culverts, preventing seepage, reducing pore pressure,



4

and maintaining safety against landslides.

- xi. *A proper sewerage network and appropriate treatment facilities should be ensured. The sewage water should not be allowed to percolate or connect with natural ground water. The feasibility of reuse of treated water for secondary uses can be explored.*

Concerned Department: - UK Peyjal Nigam & UKPCB

In this connection the copy of reply sent vide letter dated 20.12.2024 is being marked and annexed as Annexure-06.

Compliance Report: UK Peyjal: In Mussoorie, a total of 76.55 km of sewer lines was planned to cover 106,699 people across 10 zones, with 74.55 km already laid and 200 km still under progress. Ten Sewage Treatment Plants (STPs) with a total capacity of 10.57 MLD were proposed, of which five with a capacity of 7.32 MLD are completed and operational, benefiting 76,504 people. Four additional STPs with a capacity of 3.25 MLD are under construction and will be functional by March 2025, benefiting 30,095 people. The Camel Back STP (0.70 MLD) is pending due to environmental clearance, with work expected to begin after approval and be completed by December 2025.

- xii. *Construction of new buildings are already restricted. Further, the new*

/additional construction related extension should be properly monitored. All the building foundations should be mapped by a competent engineering geologist to know about the safe bearing capacity of the foundation and treatment of cut slope. In consultation with the designer, type of foundation (footing, strip, raft) and height of building can be finalized. Then only after this,



4

the map can be submitted to MDDA for approval.

Concerned Department: - MDDA

In this connection the copy of reply sent vide letter dated 09.12.2024 is being marked and annexed as Annexure-02.

Compliance Report: As per Chapter 6 of the Building Construction and Development Byelaws 2011 (amended 2015-2019), in Mussoorie, map approvals require soil testing, structural drawings, a structural safety certificate, and a geological report. Approval is granted only after obtaining NOCs from the Mining Department, Jal Sansthan, and Forest Department, with relevant notifications attached to the letter.

- xiii. *The regulations related to waste management should be strictly followed. Dumping sites around water bodies should be strictly restricted to prevent pollution threats on the important sources of drinking water of the city. QR code based Digital Direct Refund System should be implemented for management of plastic 16 waste. IEC activities to be promoted amongst visiting tourist towards solid waste and plastic waste management.*

Concerned Department: - UKPCB & Nagar Palika Parishad Mussoorie

In this connection the copy of reply sent vide letter dated 04.12.2024 is being marked and annexed as Annexure-07.

Compliance Report: There are no existing dumping sites around water bodies, and Health Inspectors oversee legal dumping in restricted areas. A Material Recovery Facility (MRF) with a capacity of 20 TPD has been set up at IDH, Mussoorie, for dry



f

waste segregation and recycling. An 8 TPD Bio-Methanation plant has been established at IDH to process organic waste into biogas, which is used for electricity production. Additionally, a QR code-based monitoring system with GPS tracking for door-to-door waste collection is being developed.

- xiv. *Strict measures should be made to promote the usage of biodegradable materials and ban on use of Single Use Plastics (SUPs) items should be strictly enforced.*

Concerned Department: - UKPCB & Nagar Palika Parishad
Mussoorie

In this connection the copy of reply sent vide letter dated 04.12.2024 is being marked and annexed as Annexure-07.

Compliance Report:

- a. Public notices were issued by NPPM banning Single Use Plastic and penal action against defaulters.
- b. In WPPIL 93 of 2022 Jitendra Yadav vs Union Of India And Others, it was held that under Section 3 of Uttarakhand Plastic and other Non- Biodegradable Garbage (Regulation of use and disposal) Act, 2013, the State Government may, by notification, impose restriction or prohibition on the manufacture, sale, purchase, storage, distribution and use of any plastic or other non-biodegradable material within the State of Uttarakhand, which is contrary to the norms as the State Government may, by notification, specify.



- xv. *Local people should be involved in the Environmental Conservation programs and awareness/training on landslides, mountain risks, etc. to be initiated.*

Concerned Department: - UKPCB & Nagar Palika Parishad
Mussoorie

In this connection the copy of reply sent vide letter dated 04.12.2024 is being marked and annexed as Annexure-07.

Compliance Report: Awareness programs were conducted along with the IEC of solid and plastic waste management.

- xvi. *Registration of tourists should be done according to carrying capacity of the area, especially the available parking space, guest room availability, etc. Tourist can be charged for visiting the Mussoorie area and the payment can be utilized for managing waste and cleanliness.*

Concerned Department: - Tourism Department & Nagar Palika Parishad Mussoorie

In this connection the copy of reply sent vide letter Nagar Palika Parishad Mussoorie dated 04.12.2024 is being marked and annexed as Annexure-07.

and Tourism Department 07.01.2025 being marked and annexed as Annexure-08.

Compliance Report: Eco-tax is being levied from the tourist vehicles entering Mussoorie by Nagar Palika Parishad, Mussoorie. Collected tax is being used for environment and tourism development activities of Mussoorie. Moreover, the number of vehicles has been restricted and shuttle service has been started.

Moreover, according to the report on 'Carrying Capacity of Mussoorie' dated 24.07.2023, paragraph 7.1 provides that:



"The housing requirement is of two types, one for the permanent residents and other for the tourists. As far as the requirement for permanent residents is concerned, there appears no problem except ensuring adequate basic amenities (sufficient water supply, clean environment, etc.). With respect to the availability of accommodation for tourists, there are around 510 hotels / homestay / Dharamshala / Gurudwara, which are altogether provide around 17470 bedding capacity. In which, the homestay alone contributes 11.55% of total accommodation and generating livelihood opportunity to the local resident. Therefore, the accommodation is safely available for 17470 tourists for night stay in the Mussoorie area." *Therefore, the bedding capacity in Mussoorie available for tourists, for an entire month amounts to 5,24,100.*

Further, Paragraph 2.3 of the above-mentioned report provides the population of tourists received in the year 2022 which was 11,73,789 people in total which equals to 97,815 tourists on an average in one single month. The maximum tourists recorded in the year 2022 was in the month of June 2022 which were 175758, which is also well within the carrying capacity of Mussoorie.

*Therefore, these numbers denoting the influx of tourists received in a month are well within the carrying capacity of Mussoorie as it receives averagely 97,815 tourists in a single month while it has the capacity to safely accommodate 5,24,100 people monthly as far as accommodation spaces are concerned. **New construction can be allowed for landowners/local inhabitants as per plan and by-laws of building construction of MDDA and carrying capacity with a specific control on height of the building, slope percentage, drainage and control construction in freeze zone.***



A

Concerned Department: - MDDA

In this connection the copy of reply sent vide letter dated 09.12.2024 is being marked and annexed as Annexure-02.

Compliance Report: As per Government Order No.1436/v2/18(A)10/2016 dated 05/10/2016, map approvals in Mussoorie allow a covered area of 100 sqm in the freeze zone and 150 sqm outside it. According to the Building Byelaws 2011 (amended 2015- 2019), land slope is limited to 30°, building height to 11.00 sqm, and approvals are restricted to permanent residents.

- xvii. *At present, the preparation of Master Plan of Mussoorie is in progress. The mitigation and preventive measures can be incorporated in the Master Plan for sustainable development.*

Concerned Department: - Town and Country Planning Department

In this connection the copy of reply sent vide letter dated 21.11.2024 is being marked and annexed as Annexure-04.

Compliance Report: The preparation of the Mussoorie Master Plan is ongoing, with Stage-8 work, which involves creating a base map and existing land use map, delayed due to the lack of data from the Forest Department on Notified Forest Estates.

- xviii. *For the smooth traffic management and to avoid traffic congestion of the total number of permissible vehicles may not be exceeded beyond the capacity of parking facility provided by Nagar Palika, Mussoorie, Tourism Department, MDDA, Hotels, Dharmshalas, Gurudwaras etc. The roadside parking may be allowed subject to free flow of traffic as managed by the local police.*



Concerned Department: - Traffic Police/District Administration

In this connection the copy of reply sent vide letter dated 03.01.2025 is being marked and annexed as Annexure-9.

Compliance Report:

According to the UKPCB Report dated 24.07.2023 on 'carrying capacity of Mussoorie', paragraph 7.2 mentions:

'The present public vehicle parking facility is around 1240 vehicles, except the parking facility of hotels, resorts, etc. In view of carrying capacity of the town, around 1240 can be safely permitted for public parking and in hotels / resorts as per the availability of parking space.' The number of four-wheeler vehicles carrying an average of 4 guests will be safely under the carrying capacity of Mussoorie. Mussoorie is thus equipped to carry the average number of guests as far as parking facility is concerned, that are visiting the town in any one month of the year 2022 as per the carrying capacity report dated 24.07.2023.

In order to ensure smooth traffic movement and reduce traffic pressure in Mussoorie, mutual coordination was done by the District Administration / Police / Municipality / Transport Department etc. Place from where the shuttle service will be operated. Shuttle service started with-

1. King Craig Parking
2. Gajji Band
3. Kuthal Gate

The following plan has been prepared for operating the shuttle service



4

and parking for vehicles in Mussoorie.

PLAN- A

Traffic coming from Dehradun towards Mussoorie will be operated normally from King Craig towards Library and Picture Palace.

Plan B will be implemented when 70% of the total available parking capacity in Mussoorie area is utilized.

PLAN- B

The shuttle vehicle service will be started, under which the vehicles of tourists going towards Mussoorie on King Craig will be parked in King Craig parking from where the tourists will be sent to their destination through shuttle service. Parking facility for 212 vehicles is available at King Craig.

Plan C will be implemented if King Craig parking is full.

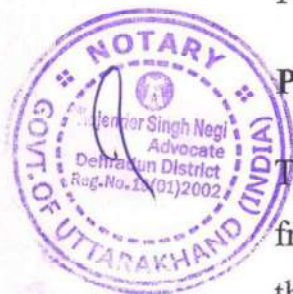
PLAN- C

Tourists will be sent to their destination through shuttle vehicle service from Gajji Band. About 500 vehicles will be parked on the roadside and in the vacant land available near the road at a distance of about 05 km from Gajji Band to Bansai State.

Plan D will be implemented in case Gajji Band parking is full.

PLAN- D

Tourists will be sent to their destination through shuttle vehicle service from Kuthal Gate. There is a provision to park about 2000 vehicles in the land available near Hyatt Residency near Kuthal Gate.



4

TRAFFIC PLAN

- I. In case of increased traffic in Mussoorie, vehicles coming from Tehri Bus Station towards Dehradun will be diverted via Civil Hospital and vehicles coming from Landour can be parked in MDDA parking lot and vehicles going towards Dehradun will be diverted via Nagar Palika Office towards Picture Palace Bus Station.
- II. Vehicles going from Library towards Picture Palace will be diverted from Ambedkar Chowk (Ghoda Stand) towards Camel Bank Road and sent to their respective destinations via Green Chowk Kuldi Bazaar and Picture Palace Barrier.
- III. Vehicles going from Mussoorie to Dehradun will be diverted from JP Band via King Craig towards Balonganj and sent towards Dehradun via Jhadipani.
- IV. Vehicles coming from Picture Palace will be diverted from Bada Mod towards Balonganj via Vine Square and Allen School.
- V. In case of traffic congestion at Library Chowk, vehicles going from Dehradun to Campti will be diverted via Spring Road, Kala School, Harnam Singh Marg and then Zero Point to Campti Falls.

In case of traffic congestion in Mussoorie, vehicles going from Dehradun to Mussoorie will be diverted from Gajji Band towards Hathi Paon.

- 5) That the deponent is a responsible Government servant having the highest regards for the Hon'ble Tribunal and orders passed by them. The deponent has always made his sincerest efforts to



carry out the orders passed by this Hon'ble Tribunal in its letter and spirit and shall continue to do so in the future.

Deponent

Verification: -

Verified at Dehradun on this the 29 day of January, 2025, that the contents of the accompanying compliance affidavit are true and correct to the best of my knowledge and belief based on the official record and nothing is false and no material has been concealed therein.

Deponent

Dated: 29 January, 2025

FILED BY
Deepak Bora,
Advocate,



S.No = 432

This affidavit is sworn before me by
Shri. Rajender Singh Nepti
who is identified by Shri. Yashu
at Dehradun on.....

Rajender Singh Nepti
Advocate & Notary, Dehradun

कोर्ट केस/महत्वपूर्ण



कार्यालय प्रमुख अभियन्ता एवं विभागाध्यक्ष,
"विधि प्रकोष्ठ वर्ग"
लोक निर्माण विभाग, देहरादून



OFFICE OF THE ENGINEER IN CHIEF, P.W.D., DEHRADUN, UTTARAKHAND

Phone & Fax:- 0135-2531742, 2530431

E-Mail-cepwduavidhi@gmail.com

Website-http://pwd.uk.gov.in

पत्र सं०-2161 / 3722 वि०प्र० / 2024

दिनांक 20 / 12 / 2024

सेवा में,

सदस्य सचिव,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
गौरा देवी पर्यावरण भवन, 46बी, आई०टी० पार्क,
सहस्रधारा रोड़, देहरादून।

विषय:- मा० राष्ट्रीय हरित प्राधिकरण में योजित मूल आवेदन संख्या-51/2023 Suo
Moto In Re: News items published in the news paper the
tribunal, dated 16.01.2023 entitled " Joshimath Dissaster
a warning for Mussoorie" में पारित आदेश दिनांक 01.10.2024 के
अनुपालन के सम्बन्ध में।

सन्दर्भ:- आपका पत्रांक यूकेपीसीबी / एच.ओ./ सा०-183-655 (Vol. III) / 2024
/ 1106 दिनांक 13.11.2024

महोदय,

कृपया उपरोक्त विषयक सन्दर्भित पत्र का अवलोकन करने का कष्ट करें
जिसके द्वारा लोक निर्माण विभाग से सम्बन्धित कार्य की अद्यतन स्थिति एवं प्रस्तावित कार्य
Carrying Capacity of Mussoorie की सीमा के अनुरूप है अथवा नहीं पर आख्या
अपेक्षित है अतः वांछित आख्या 15 दिन के अन्दर उपलब्ध कराने का अनुरोध किया गया था।

उक्त सम्बन्ध में अधिशासी अभियन्ता प्रान्तीय खण्ड लो०नि०वि० के पत्र संख्या
4203/1सी० दिनांक 10.12.2024 द्वारा वांछित इस कार्यालय को उपलब्ध करायी गई है, जो
निम्नानुसार है:-

क्र० सं०	Preventive & Remedial Measures	अनुपालन आख्या
1/4	1- For tunnel and major civil structures projects like hotel, hospital etc. it is suggested that detailed engineering geological and geotechnical investigations should be done as per BIS Codes and construction permission should only be granted after clearance of the report from the State/Center appointed Statutory Body	Not applicable, as this project is of slope treatment & does not involved in mass excavation/construction. Till date more than 25% progress has been achieved.
	2- When repairing roads or building structures, it was recommended that the boulders not be removed by digging or	This Project is of slope treatment work for protection of landslide near Glogi at Dehradun- Mussoorie road (Km. -25) which comprise the following



<p>blasting the hillsides. In landslide prone areas, stones and boulders should not be removed from the bottom of the hill because this would remove toe support, increasing the likelihood of landslides. It is necessary to fill in any cracks that have appeared on the slopes.</p>	<p>steps/items:-</p> <ul style="list-style-type: none"> • Removal of slided/loose over burden which does not require digging/blasting and dislodging any boulders. • Slope is being stabilized by providing intermediate benches, installing self drilling anchors, putting chainlink mesh and covering with shotcreting. • Toe is being supported by providing RCC Wall. Thus by treating the slope will mitigate the landslide in the area.
<p>3- Open rain water seepage must be stopped through the construction of a pucca drainage system. Water should not be allowed to accumulate in any depression; instead, drains should be built to transport it to safe areas.</p>	<p>For ensuring the proper drainage system; following measures are being taken under this Project:-</p> <ul style="list-style-type: none"> • For subsoil drainage: Perforated PVC pipes wrapped with non-woven geotextiles. • For surface drainage- Pucca horizontal & vertical channels are proposed to carry the water up to cross drainage/culvert and avoid the seepage & thus reduce the pore pressure & maintain the safety factor against landslide.

नोट:- प्रश्नगत कार्य मसूरी से 10 किमी० पहले हो रहे है। इस पहाड़ी पर कोई आबादी नहीं है। इस कार्य से मसूरी की Carrying Capacity पर कोई प्रतिकूल प्रभाव नहीं पड़ेगा।

अतः अधिशासी अभियन्ता, प्रान्तीय खण्ड लो०नि०वि० देहरादून द्वारा प्रश्नगत कार्य के सम्बन्ध में उपलब्ध करायी गयी वांछित कर संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित किया जा रहा है।
संलग्न:- यथोपरि।

(इ० राजेश चन्द)

OIC प्रभारी प्रमुख अभियन्ता एवं विभागाध्यक्ष।

प्रतिलिपि:- मुख्य अभियन्ता, क्षेत्रीय कार्यालय, लो०नि०वि० देहरादून को सूचनार्थ प्रेषित।

प्रतिलिपि:- अधीक्षण अभियन्ता, नवम् वृत्त, लो०नि०वि० देहरादून को सूचनार्थ प्रेषित।

प्रतिलिपि:- अधिशासी अभियन्ता, प्रान्तीय खण्ड, लो०नि०वि० देहरादून को पत्र दिनांक 10.12.2024 के क्रम में सूचनार्थ प्रेषित।

OIC प्रभारी प्रमुख अभियन्ता एवं विभागाध्यक्ष।



कार्यालय मसूरी देहरादून विकास प्राधिकरण, देहरादून।

पत्रांक:- 2692 /2024

दिनांक:- 9/12/24

सेवा में,

सदस्य सचिव,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
46वी. आई0टी0 पार्क,
देहरादून।

पर्या0संरक्षण एवं जलवायु परिवर्तन अनु0

विषय:- मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या- 51/2023 Suo Moto In Re:
News items published in the news paper the tribunal, dated 16/01/2023 entitled
"Joshimath Disaster a warning for Mussoorie" में पारित आदेश दिनांक-01.10.2024 के
अनुपालन के संबंध में।

महोदय,

उक्त विषयक हेतु प्राधिकरण द्वारा की गयी कार्यवाही बिन्दुवार निम्नानुसार है:-

Compliance Report	
बिंदु	प्राधिकरण द्वारा की गयी कार्यवाही
1. The MDDA should develop a GIS based Decision Support System (DSS) for the use of the decision makers, planners, managers and administrators, by putting all the data/information (i.e. geological, geomorphological, hydrological, environmental and developed infrastructures) of the Mussoorie Town area in an integrated high resolution (i.e., 1:10,000) common geospatial web-based platform, viz., geoportal. Proper sewerage network and appropriate treatment facilities should be ensured. The sewage water should not be allowed to percolate or connect with natural ground water. The feasibility of reuse of treated water for secondary use can be explored.	<p>अवगत कराया जाना है कि सचिव आवास महोदय, उत्तराखण्ड शासन की अध्यक्षता में दिनांक 30/04/2024 को आहूत बैठक में दिये गये निर्देशों के अनुपालन में मसूरी देहरादून विकास प्राधिकरण द्वारा मसूरी क्षेत्र हेतु GIS based Decision Support System (DSS) तैयार किये जाने के संबंध में Software का Scope of Work एवं Request for Proposal (RFP) तैयार किया गया तथा Scope of Work को परीक्षण हेतु आई0टी0डी0ए0 को प्रेषित किया गया। आई0टी0डी0ए0 द्वारा पत्र संख्या- 1/27863/2024 दिनांक 14/08/2024 के माध्यम से आई0टी0डी0ए0 में GIS Expertise न होने के संबंध में अवगत कराया गया एवं उक्त कार्य को U-SAC के माध्यम से कराये जाने हेतु सुझावित किया गया। तत्क्रम में प्राधिकरण द्वारा पत्रांक- 1637/MDDA-0001/2024 दिनांक 18/09/2024 व पत्रांक- 2239/ /2024 दिनांक 10/10/2024 के माध्यम से निदेशक, U-SAC को उक्त कार्य कराये जाने एवं कार्य में आने वाले व्यय व समय से अवगत कराये जाने विषयक पत्र प्रेषित किया जा चुका है। जिसके क्रम में U-SAC के साथ बैठकें आहूत की गयी, जिसमें हुयी वार्तानुसार उनके द्वारा यह अवगत कराया गया है कि Software तैयार किये जाने में लगभग 08 माह का समय लगना अनुमानित है।</p> <p>उक्त के अतिरिक्त यह भी अवगत कराया जाना है कि चूंकि उक्त Software में मुख्य रूप से Slope Analysis, Disaster Prone Area, Geological Report, Forest Notified & De-Notified Area, Geological, Geomorphological, Hydrological, Environmental and Developed Infrastructures) का Data सम्मिलित होगा, इस हेतु प्राधिकरण द्वारा GIS based Data उपलब्ध कराये जाने विषयक वन विभाग, सर्वे ऑफ इण्डिया, विज्ञान एवं प्रौद्योगिकी विभाग, देहरादून पुलिस अधीक्षक, देहरादून को दिनांक 27/04/2024 को पत्र प्रेषित किये गये थे, जिस क्रम में दिनांक 21/08/2024 को पुनः अनुस्मारक पत्र प्रेषित किये गये एवं उपरोक्त विभागों का प्रतिउत्तर अपेक्षित है। संबंधित विभागों से ज़ादा प्राप्त होने के उपरांत Software पूर्णतः तैयार किया जा सकेगा।</p>



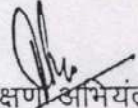
<p>2. Proper examination of existing buildings may be necessary to strengthen the retrofitting of structures to prevent them from sliding or collapsing. This could involve underpinning or adding reinforcement to the foundations. Technical auditing of multi-story buildings (≥ 3) by experts on annual or biennial basis can be conducted at MDDA level to know about the health of the building.</p>	<p>नगर पालिका परिषद, मसूरी द्वारा उपलब्ध करायी गयी गिरासू भवनों की सूची का Examination, Retrofitting व Technical auditing of (≥ 3) storied buildings का कार्य कराया जाना था। इस संबंध में प्राधिकरण द्वारा CBRI Roorkee के माध्यम से सर्वेक्षण का कार्य पूर्ण कर लिया गया है एवं उक्त कार्य हेतु CBRI Roorkee को ₹0 20 लाख + जी0एस0टी0 का अग्रिम भुगतान भी किया जा चुका है। वर्तमान में CBRI Roorkee द्वारा उपलब्ध करायी रिपोर्ट को प्राधिकरण स्तर से पत्रांक-2112/मसूरी/24-25 दिनांक-26.09.2024 के माध्यम से नगर आयुक्त, नगर पालिका, मसूरी को अग्रेंतर कार्यवाही किये जाने हेतु पत्र प्रेषित किया जा चुका है।</p>
<p>3. Roof top Rain water harvesting can be promoted to meet the deficit water demand, at least in the peak tourist period.</p>	<p>भवन निर्माण एवं विकास उपविधि विनियम 2011 (संशोधित 2015) के पृष्ठ सं0-56 पर उल्लेखित बिंदु संख्या चैप्टर (iv) के 6.5 के अनुसार प्रत्येक मानचित्र स्वीकृति के समय रेन वॉटर हार्वेस्टिंग का प्रावधान कराया जा रहा है। प्रमुख सचिव, पर्यावरण संरक्षण एवं जल वायु परिवर्तन, उत्तराखण्ड शासन की अध्यक्षता में दिनांक 25/04/2024 को हुई बैठक में आंकड़े प्रस्तुत करने के निर्देश दिये गये, जिसके क्रम में अवगत कराया जाना है कि विगत वर्षों में प्राधिकरण से स्वीकृत मानचित्रों में से कुछ के निर्माण कार्य पूर्ण हो गये हैं, कुछ निर्माणाधीन है तथा कुछ का निर्माण अभी शुरू भी नहीं हुआ है। प्राधिकरण द्वारा स्थल पर रेनवॉटर हार्वेस्टिंग टैंक के प्रावधान के संबंध में लगातार जाँच करायी जाती रही है। वर्तमान में जाँच के अनुसार कुल 156 भवनों में रेनवॉटर हार्वेस्टिंग टैंक का प्रावधान होना पाया गया। शेष के संबंध में जाँच करायी जा रही है। जाँच आगामी लगभग 02 माह में पूर्ण कर ली जायेगी।</p>
<p>4. Construction of new buildings are already restricted. Further, the new/additional construction related extension should be properly monitored. All the building foundations should be mapped by a competent engineering geologist to know about the safe bearing capacity of the foundation and treatment of cut slope. In consultation with the designer, type of foundation (footing, strip, raft) and height of building can be finalized. Then only after this, the map can be submitted to MDDA for approval.</p>	<p>प्राधिकरण द्वारा भवन निर्माण एवं विकास उपविधि/विनियम-2011 (संशोधन 2015-2019) उत्तराखण्ड के पृष्ठ सं0-52 पर उल्लेखित अध्याय-6 स्ट्रक्चरल डिजाईन व अन्य अपेक्षायें के अनुरूप मसूरी क्षेत्र में प्रत्येक मानचित्र स्वीकृति करते समय स्थल की Soil Testing व भवन की Structure Drawing, Structure Safety Certificate व Geological Report ली जाती है। साथ ही खनन विभाग, जल संस्थान व वन विभाग से अनापत्ति प्रमाण-पत्र लिये जाने के पश्चात् ही मानचित्र की स्वीकृति की कार्यवाही की जा रही है। मसूरी क्षेत्र में नये भवनों के निर्माण के संबंध में निर्गत कार्यालय आदेश/अधिसूचना आदि की प्रति पत्र के साथ संलग्न कर प्रेषित की जा रही है।</p>



5. New construction can be allowed for land owners/local inhabitants as per plan and by-laws of building construction of MDDA and carrying capacity with a specific control on height of the building, slope percentage, drainage and control construction in freeze zone.

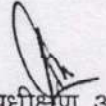
मसूरी क्षेत्र में नव निर्माण के मानचित्र स्वीकृति हेतु शासन द्वारा जारी शासनादेश संख्या- 1436/V-2/18(आ0)10/2016 दिनांक 05/10/2016 के अनुसार फ्रीज जोन में मात्र 100 वर्गमी0 व फ्रीज जोन के बाहर 150 वर्गमी0 मात्र के कवर्ड एरिया के निर्माण स्वीकृत किये जाने के निर्देश है। साथ ही भवन निर्माण एवं विकास उपविधि/विनियम-2011 (संशोधन 2015-2019) उत्तराखण्ड के पृष्ठ सं0-28 पर उल्लेखित बिन्दु सं0-4.4 (IV) स्थानीय ढाल पर निर्माण के अनुसार मसूरी क्षेत्र में भूमि का स्लोप 30° व पृष्ठ सं0-31 व 32 पर उल्लेखित बिन्दु सं0-5.1 भवन की ऊँचाई के अनुसार भवन की ऊँचाई 11.00 वर्गमी0 तक सीमित की गयी है। इस प्रकार के मानचित्र स्थायी निवासियों के ही स्वीकृति किये जाने के निर्देश है। इनका अनुपालन किया जा रहा है। फ्रीज जोन संबंधी शासनादेश की छायाप्रति संलग्न है।

भवदीय,


अधीक्षक अभियंता
मसूरी देहरादून विकास प्राधिकरण,
देहरादून।

प्रतिलिपि:-

1. उपसचिव महोदय, उत्तराखण्ड शासन, देहरादून को सादर सूचनार्थ प्रेषित।


अधीक्षक अभियंता
मसूरी देहरादून विकास प्राधिकरण,
देहरादून।



कार्यालय अधीक्षण अभियन्ता
सिंचाई कार्य मण्डल
देहरादून

संख्या:- 4629 /सि0का0म0दे0./ई-2 (सामान्य)

दिनांक 28/11/2024

विषय:-मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन सं0-51/2023 Suo Moto In Re: News items Published in the news paper the tribunal, dated 16-01-2023 entitled "Joshimath disaster a warning for Mussorie"

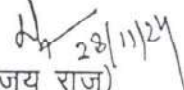
सन्दर्भ :-आपका पत्रांक यूकेपीसीवी/एच.ओ./सा0-183-655(vol.III)/2024/1114 दिनांक 13.11.2024

सदस्य सचिव, मुख्यालय उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड " गौरा देवी पर्यावरण भवन" 46 वी, आई.टी.पार्क, सहस्त्रधारा रोड, देहरादून।

कृपया उपरोक्त विषयक सन्दर्भित पत्र का अवलोकन करने का कष्ट करें, जिसके द्वारा दो विन्दुओं की सूचना चाही गयी है।

अतः उक्त दो विन्दुओं की सूचना सलग्न कर अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है।


सलग्नक-यथोक्त


(संजय राज)
अधीक्षण अभियन्ता

संख्या:- _____ /सि0का0म0दे0./ई-2(सामान्य)/तददिनांक।

प्रतिलिपि प्रमुख अभियन्ता, (कार्मिक अनुभाग-1) सिंचाई विभाग, उत्तराखण्ड, देहरादून को सूचनार्थ प्रेषित।

प्रतिलिपि मुख्य अभियन्ता (स्तर-1) सिंचाई विभाग, उत्तराखण्ड, देहरादून को सूचनार्थ प्रेषित।


(संजय राज)
अधीक्षण अभियन्ता



In the matter of O.A. No. 51 of 2023
In compliance of order dated 26.07.2023, 09.11.2023 & 02.04.2024, 13.11.2024

ACTION PLAN FOR EXECUTION OF PREVENTIVE AND REMEDIAL MEASURES BY IRRIGATION DEPARTMENT

Preventive & Remedial Measures	Activities Identified	Responsible Department / Agency	Remarks (Action already completed or is ongoing activity may be specified)	Action Proposed With specific Timeline
Provision of effective drainage system should be ensured. Due to the lack of proper surface draining system, the rainwater of most of the buildings is being infiltrated into the ground which generates sub-surface flow and accelerates the process of land creeping resulting in damage to buildings and other properties causing economic and environmental disruptions. For safeguarding the buildings and environmental conservation, it is necessary to ensure that the rainwater of each building roof is being drained out properly into the nearest natural drainage line.	1. Preparation of Drainage Plan of Mussoorie Town that includes indicating discharge of drain water of each building roof to natural drainage system.	Irrigation Department	<p>Irrigation Department:</p> <ul style="list-style-type: none"> An estimate of Rs. 48.75 lakh for preparation of GIS based Master Drainage Plan and DPR for Mussoorie City, Distt. Dehradun has been sanctioned by the Secretary, Irrigation Go UK vide GO no. 66744, dated 15.01.2024. (Annexed) M/S Ecomatrix Consultants Pvt. Ltd. has been deployed by the order of office of Executive Engineer Irrigation Division Vikasnagar on date 07-03-2024 as a consultant for preparing the Master drainage plan and DPR. (Annexed) An Inception report has been submitted by the consultant on 14-08-2024 to Executive Engineer Irrigation Division Vikasnagar. (Annexed) 	<ul style="list-style-type: none"> Draft Drainage master plan is under progress and Field Inspection work will be Completed by 10th December 2024. Stakeholders meeting will be Organized on 20 December 2024. After meeting with various stakeholders final DPR will be submitted by 31st December 2024. After formation of DPR, it will be sent to Uttarakhand Government for administrative and financial approval. Timeline: 31 March, 2025 After the administrative and financial approval of the work by the Uttarakhand Government, the above work will be carried out by the department.

Timeline: 31 March, 2027

- The objective and scope of the above work is to prepare a Master Drainage Plan & detailed project report for of Mussoorie town, Distt. Dehradun, Uttarakhand.

It would include the following tasks:-

- To carry out detailed drainage studies of storm water of the Mussoorie Township.
- To prepare sustainable proper Master Drainage Plan for the Mussoorie township.

It is already covered in master drainage Plan and work will be carried out accordingly.

2. Open rain water seepage must be stopped through the construction of a pucca drainage system. Water should not be allowed to accumulate in any depression instead drains should be built to transport it to safe areas.



DATED- 27/11/2024

[Signature]
A.E II

[Signature]
(SANJAY RAJ)
Superintending Engineer
Irrigation Works Circle
Dehradun.

कार्यालय प्रभागीय वनाधिकारी, मसूरी वन प्रभाग, मसूरी।

दूरभाष एवं फ़ैक्स नं०-0135-2631765, ई-मेल dfo_mussorie@rediffmail.com

पत्रांक-1581/3-2 दिनांक: मसूरी, 16, नवम्बर, 2024

सेवा में,

वन संरक्षक,
यमुना वृत्त,
उत्तराखण्ड देहरादून।

विषय:-

मा० राष्ट्रीय हरित प्राधिकरण में योजित मूल आवेदन संख्या-51/2023 Suo Moto in Re: News Item Published In The News paper the Tribune Dated 16 January 2023 entitled Joshimath Disaster A Warning For Mussoorie के सम्बन्ध में।

सन्दर्भ:-

सदस्य सचिव उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, गौरा देवी पर्यवारण भवन, 46वी, आई०टी० पार्क सहस्त्रधारा रोड देहरादून का पत्रांक यूकेपीसीवी/एच.ओ./सा. -183-655(Vol.III)/2024 दिनांक 11-09-2024

महोदया,

उपरोक्त विषयक सन्दर्भित पत्र के क्रम में इस वन प्रभाग द्वारा मा० राष्ट्रीय हरित प्राधिकरण में योजित मूल आवेदन संख्या-51/2023 Suo Moto in Re: News Item Published In The News paper the Tribune Dated 16 January 2023 entitled Joshimath Disaster A Warning For Mussoorie के सम्बन्ध में दिये गये निर्देशों के क्रम में प्रभाग द्वारा बिन्दु संख्या-6, 7 व 8 की अनुपालन आख्या तैयार कर आपकी सेवा में संलग्न कर प्रेषित है।

संलग्नक:- उपरोक्तानुसार।

भवदीय,

(अमित कंवर भा.व.से.)
प्रभागीय वनाधिकारी,
मसूरी वन प्रभाग, मसूरी।

पत्रांक 1581 / तददिनांकित।

प्रतिलिपि:-निर्मलिखित की सेवा में सादर सूचनार्थ प्रेषित-

- 1- अपर प्रमुख वन संरक्षक, पर्यावरण, उत्तराखण्ड देहरादून।
- 2- अपर प्रमुख वन संरक्षक, गढवाल उत्तराखण्ड पौड़ी।
- 3- सदस्य सचिव उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, गौरा देवी पर्यवारण भवन, 46वी, आई०टी० पार्क सहस्त्रधारा रोड देहरादून।



(अमित कंवर भा.व.से.)
प्रभागीय वनाधिकारी,
मसूरी वन प्रभाग, मसूरी।

**In the matter of O.A. No. 51 of 2023
In compliance of order dated 26.07.2023 and 09.11.2023**

PREVENTIVE AND REMEDIAL MEASURES

Preventive & Remedial Measures	Activities Identified	Responsible Department/ Agency	Remarks (Action already completed or is ongoing activity may be specified)	Action Proposed With specific Timeline	अभियुक्ति																				
6- Phytoremediation of degraded slopes can be initiated, that can help to anchor the soil and prevent erosion. Broad leaved native trees can be promoted for stabilizing slopes, especially in the landslide prone areas.	1. Soil Conservation, afforestation and other soil stabilization activities to be carried out in degraded slopes.	Pejyal Nigam/Forest/ Watershed Management	Some places affected by landslides and degraded slopes around Mussoorie have been selected, for whose treatment an action plan has been prepared as following - Creation of Nursery for soil binding Plants (50,000 No.) - Assisted Natural Regeneration of degraded areas by planting Oak saplings (100 ha.) - Jute geo textile treatment for Stabilizing degraded slopes (5 Ha.)	संयुक्त सचिव आपदा प्रवन्धन अनुभाग-1 उत्तराखण्ड के पत्र सं0-470(1)/xvIII-B-1(2024-15(04)/2022 दिनांक 17-05-2024 के क्रम में प्रभागीय वनाधिकारी मसूरी वन प्रभाग मसूरी में दिनांक 27-05-2024 को आयोजित संयुक्त बैठक जिसमें आरक्षित वन भूमि में मोटीघार क0सं0-5 बी में दो नू-खलन से प्रभावित क्षेत्रों का चयन किया गया, जिसकी डी0पी0आर0 इस कार्यालय के पत्र सं0-494/3-2 दिनांक 07-08-2024 के द्वारा उच्च स्तर को प्रेषित कर दी गई है। घनराशि अवमुक्त होने पर डी0पी0आर0 के अनुरूप वित्तीय वर्ष 2024-25 में कार्य प्रारम्भ कर दिया जायेगा। संलग्न है।																					
7- Water availability concerning to current demand in summer and winter months should be maintained and proper supply system to be ensured. Recharge / rejuvenation of natural springs should be explored with scientific intervention. Natural spring in the region should be monitored and re-charge activities (proper plantation) can be initiated on proper	1. Inventorization of all springs located in the vicinity of periphery of Mussoorie town. 2. Monitoring mechanism of natural springs and rejuvenation activities. 3. Estimation of demand and supply of water for Mussoorie town and augmentation plan.	Pejyal Nigam/ Forest/Irrigation	Soil, moisture and water conservation related works are proposed in the action plan for recharge and rejuvenation of natural springs - - Contour Trench (20 ha.) - Gully Plugging (5000 No.) - Percolation Tank/Pond (50 No.) - RR Dry Check dam (100 NO.) - Crate wire check dam (15 No.)	मसूरी वन प्रभाग की मसूरी रेंज अन्तर्गत जलस्रोतों/नालों के पुर्नजीवन हेतु त्रिवर्षीय योजना तैयार की गई है, जिसमें कुल 11 जल स्रोत/नालों को उपचार हेतु चयनित किया गया गया है। वित्तीय वर्ष 2023-24 में 03 जलस्रोत- नयाडाण्डातोक, कथियानातोक, रतनालीगाड नाले में प्रथम वर्ष में कार्य पूर्ण कर लिया गया है, तथा द्वितीय वर्ष का कार्य किया जाना है। जिसका विवरण निम्न प्रकार है- <table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th>कार्य का विवरण</th> <th>जल स्रोत का नाम</th> <th>प्रथम वर्ष 2023-24 में व्यय</th> <th>द्वितीय वर्ष प्रस्तावित व्यय</th> </tr> </thead> <tbody> <tr> <td>गली खग निर्माण</td> <td>नयाडाण्डा तोक</td> <td>0.775</td> <td>0.372</td> </tr> <tr> <td>आर0आर0ड्राई चैकडैम</td> <td></td> <td>6.269</td> <td>3.035</td> </tr> <tr> <td>वायरफ्रेट चैकडैम</td> <td></td> <td>1.190</td> <td>0.747</td> </tr> <tr> <td>चल-खाल निर्माण</td> <td></td> <td>0.735</td> <td>0.42</td> </tr> </tbody> </table>	कार्य का विवरण	जल स्रोत का नाम	प्रथम वर्ष 2023-24 में व्यय	द्वितीय वर्ष प्रस्तावित व्यय	गली खग निर्माण	नयाडाण्डा तोक	0.775	0.372	आर0आर0ड्राई चैकडैम		6.269	3.035	वायरफ्रेट चैकडैम		1.190	0.747	चल-खाल निर्माण		0.735	0.42	
कार्य का विवरण	जल स्रोत का नाम	प्रथम वर्ष 2023-24 में व्यय	द्वितीय वर्ष प्रस्तावित व्यय																						
गली खग निर्माण	नयाडाण्डा तोक	0.775	0.372																						
आर0आर0ड्राई चैकडैम		6.269	3.035																						
वायरफ्रेट चैकडैम		1.190	0.747																						
चल-खाल निर्माण		0.735	0.42																						



scientific basis. Springs (act as natural piezometers) are good indicators for any change in the groundwater in the mountainous area. Therefore, there is an urgent need to inventories all springs located in the vicinity/periphery of Mussoorie town. Their periodic monitoring may be a good tool for detecting any natural calamities events in advance in the mountainous regions.

जलकुण्ड निर्माण	4.420	0
कन्दूर ट्रेच निर्माण	1.320	0.66
परकुलशन टैंक निर्माण	6.600	3.30
योग-	21.309	8.534
गली प्लग निर्माण	0.837	0.434
आर0आर0 ड्राई चैकडेम	6.014	2.780
वायरकेट चैकडेम	1.494	0.747
चल-खाल निर्माण	0.735	0.420
जलकुण्ड निर्माण	4.420	4.420
कन्दूर ट्रेच निर्माण	1.056	0.528
परकुलशन टैंक निर्माण	6.600	3.300
योग-	21.156	12.629
गली प्लग निर्माण	0.527	0.279
आर0आर0 ड्राई चैकडेम	5.050	2.525
वायरकेट चैकडेम	1.494	0.747
चल-खाल निर्माण	1.26	0.63
जलकुण्ड निर्माण	4.42	4.42
कन्दूर ट्रेच निर्माण	0.792	0.396
परकुलशन टैंक निर्माण	8.80	4.40
योग-	22.343	8.977

वित्तीय वर्ष 2024-25 हेतु 08 जल स्रोत के उपचार हेतु डी0टी0आर0 तैयार की गई थी इस कार्यालय के पत्रांक-3785/3-2 दिनांक 30-05-2024 के द्वारा मुख्य कार्यकारी अधिकारी कैम्पा को स्वीकृति हेतु प्रेषित किया गया था। उक्त कार्य हेतु वित्त नियंत्रक के पत्र सं0-नि0-40/3-5 दिनांक 15-07-2024 के द्वारा प्रथम वर्ष जल स्रोत उपचार हेतु 107.14 लाख ₹0 की धनराशि प्रभाग को अवमुक्त की गई है। अवमुक्त धनराशि के सापेक्ष जल स्रोत के उपचार हेतु निम्न कार्य किये गये-

जल स्रोत का नाम- विडोला खाला

कार्य का विवरण	भौतिक उपलब्धि	वित्तीय उपलब्धि
वृक्षारोपण कार्य	1200	3.48
आर0आर0ड्राई चैकडेम	7	1.785
वायरकेट चैकडेम 4x1.2mt	5	1.52
वायरकेट चैकडेम 6x1.2mt	2	0.886
गली प्लग निर्माण	10	0.31
चाल-खाल निर्माण 5x4mt	6	0.63

चाल-खाल निर्माण 6x5mt	5	0.785
कन्दूर ट्रेच निर्माण	100	1.648
परकुलशन टैंक निर्माण	6	0.72
योग-		11.764
जल स्रोत का नाम- गडियाला खाला		
कार्य का विवरण	भौतिक उपलब्धि	वित्तीय उपलब्धि
वृक्षारोण कार्य	1000	2.90
आर0आर0ड्राई चैकडेम	6	1.53
वायरफे्ट चैकडेम 4x1.2mt	4	1.216
वायरफे्ट चैकडेम 6x1.2mt	2	0.886
गली प्लग निर्माण	10	0.31
चाल-खाल निर्माण 5x4mt	6	0.63
चाल-खाल निर्माण 6x5mt	6	0.942
कन्दूर ट्रेच निर्माण	1200	1.977
परकुलशन टैंक निर्माण	6	0.72
योग-		11.111
जल स्रोत का नाम- रडबाडा खाला		
कार्य का विवरण	भौतिक उपलब्धि	वित्तीय उपलब्धि
वृक्षारोण कार्य	1500	4.35
आर0आर0ड्राई चैकडेम	6	1.53
वायरफे्ट चैकडेम 4x1.2mt	8	2.422
वायरफे्ट चैकडेम 6x1.2mt	8	3.544
गली प्लग निर्माण	8	0.248
चाल-खाल निर्माण 5x4mt	12	1.26
चाल-खाल निर्माण 6x5mt	12	1.884
कन्दूर ट्रेच निर्माण	100	1.648
परकुलशन टैंक निर्माण	6	0.72
जलकुण्ड निर्माण	1	4.42
योग-		22.026
जल स्रोत का नाम- रतनीगाड		
कार्य का विवरण	भौतिक उपलब्धि	वित्तीय उपलब्धि
वृक्षारोण कार्य	1000	2.90
आर0आर0ड्राई चैकडेम	4	1.02
वायरफे्ट चैकडेम 4x1.2mt	3	1.52
वायरफे्ट चैकडेम 6x1.2mt	4	1.972
गली प्लग निर्माण	6	0.186
चाल-खाल निर्माण 5x4mt	6	0.63

चाल-खाल निर्माण 6x5mt	6	0.942
कन्दूर ट्रेंच निर्माण	500	0.824
परकुलशन टैंक निर्माण	4	0.48
जलकुण्ड निर्माण	0	0
योग-		10.274
जल स्रोत का नाम- खैरी का खाला		
कार्य का विवरण	भौतिक उपलब्धि	वित्तीय उपलब्धि
आर0आर0ड्राई चैकडेम 7मी0	5	1.52
आर0आर0ड्राई चैकडेम 6मी0	7	1.785
वायरक्रेट चैकडेम 7mt	4	1.876
वायरक्रेट चैकडेम 5mt	4	1.66
आर0सी0सी0 चैकडेम 8 मी0	1	4.83
कन्दूर ट्रेंच निर्माण	1500	2.479
परकुलशन टैंक निर्माण	150	1.65
चाल-खाल निर्माण 5mt	2	0.21
गली प्लग निर्माण	22	0.682
योग-		16.685
जल स्रोत का नाम- फेडिया खाला		
कार्य का विवरण	भौतिक उपलब्धि	वित्तीय उपलब्धि
आर0आर0ड्राई चैकडेम 7मी0	6	1.824
आर0आर0ड्राई चैकडेम 6मी0	10	2.55
वायरक्रेट चैकडेम 7mt	4	1.876
वायरक्रेट चैकडेम 5mt	4	1.66
आर0सी0सी0 चैकडेम 8 मी0	1	4.83
कन्दूर ट्रेंच निर्माण	2000	3.296
परकुलशन टैंक निर्माण	100	1.10
चाल-खाल निर्माण 5mt	4	0.42
गली प्लग निर्माण	22	0.682
योग-		18.238
जल स्रोत का नाम- महन्त की चौकी		
कार्य का विवरण	भौतिक उपलब्धि	वित्तीय उपलब्धि
आर0आर0ड्राई चैकडेम 7मी0	5	1.275
आर0आर0ड्राई चैकडेम 6मी0	5	0.995
वायरक्रेट चैकडेम 7mt	2	0.608
वायरक्रेट चैकडेम 5mt	2	0.886
आर0सी0सी0 चैकडेम 8 मी0	1	4.42
चाल-खाल निर्माण 5mt	15	1.575

गली प्लग निर्माण	योग-	15	0.465 10.224																								
<p>8- Spring-shed rejuvenation and management activities can be initiated on proper scientific basis for safeguarding and augmentation of the discharge of the springs and subsequently the local streams fed by springs. Since most of the water supply schemes of Mussoorie town are from the local springs/brooklet, incentive-based mechanism (IBM) can be adopted for effective protection and preservation of the springs/brooklet. Beside that recharge zones shall also increase soil moisture content which will help in enriching biodiversity through natural regeneration of trees, shrubs and grasses, etc. and shall</p>	<p>1. Spring-shed rejuvenation plan and Incentive based Mechanism (IBM) for protection and preservation of the springs/brooklet.</p>	<p>Peyjal Nigam/ Forest/Watershed Management</p>	<p>A pilot project on Incentive Based Mechanism is being prepared for Bhiladu Water Spring in association with GIZ, Germany.</p>																								
<p>जल स्रोत का नाम- भवानखाला</p> <table border="1" data-bbox="236 309 539 947"> <thead> <tr> <th>कार्य का विवरण</th> <th>भौतिक उपलब्धि</th> <th>वित्तीय उपलब्धि</th> </tr> </thead> <tbody> <tr> <td>आर0आर0ड्राई चैकडेम 7मी0</td> <td>5</td> <td>1.275</td> </tr> <tr> <td>आर0आर0ड्राई चैकडेम 6मी0</td> <td>5</td> <td>0.995</td> </tr> <tr> <td>वायरक्रेट चैकडेम 7mt</td> <td>2</td> <td>0.608</td> </tr> <tr> <td>वायरक्रेट चैकडेम 5mt</td> <td>2</td> <td>0.886</td> </tr> <tr> <td>चाल-खाल निर्माण 5mt</td> <td>15</td> <td>1.575</td> </tr> <tr> <td>गली प्लग निर्माण</td> <td>15</td> <td>0.465</td> </tr> <tr> <td>योग-</td> <td></td> <td>5.804</td> </tr> </tbody> </table>				कार्य का विवरण	भौतिक उपलब्धि	वित्तीय उपलब्धि	आर0आर0ड्राई चैकडेम 7मी0	5	1.275	आर0आर0ड्राई चैकडेम 6मी0	5	0.995	वायरक्रेट चैकडेम 7mt	2	0.608	वायरक्रेट चैकडेम 5mt	2	0.886	चाल-खाल निर्माण 5mt	15	1.575	गली प्लग निर्माण	15	0.465	योग-		5.804
कार्य का विवरण	भौतिक उपलब्धि	वित्तीय उपलब्धि																									
आर0आर0ड्राई चैकडेम 7मी0	5	1.275																									
आर0आर0ड्राई चैकडेम 6मी0	5	0.995																									
वायरक्रेट चैकडेम 7mt	2	0.608																									
वायरक्रेट चैकडेम 5mt	2	0.886																									
चाल-खाल निर्माण 5mt	15	1.575																									
गली प्लग निर्माण	15	0.465																									
योग-		5.804																									
<p>उपरोक्त विषयक बिन्दु सं0-8 के अनुपालन में अद्यत कराना है कि नसूरी वन प्रभाग के अन्तर्ग भिलाडू एवं जिन्सी जलस्रोत के उपचार हेतु GIZ के द्वारा कार्ययोजना तैयार की गयी है। जो कि इस कार्यालय के पत्राक-428/16-1 दिनांक 25-04-2024 के द्वारा प्रमुख वन संरक्षक, पर्यावरण, उत्तराखण्ड देहरादून को प्रेषित की गई है। प्रमुख वन संरक्षक, पर्यावरण, उत्तराखण्ड देहरादून द्वारा अपने पत्र सं0-244/16-1 दिनांक 26-04-2024 के द्वारा वर्ष 2024-25 में वित्तीय नियोजन हेतु अपर प्रमुख वन संरक्षक, नियोजना एवं वित्तीय प्रबंधन, उत्तराखण्ड देहरादून को स्वीकृति हेतु प्रेषित की गई थी।</p>																											
<p>वित्त नियंत्रक वन विभाग उत्तराखण्ड के पत्र सं0-नि0-238/3-5 दिनांक 21-08-2024 के द्वारा भिलाडू एवं जिन्सी जलस्रोत के उपचार हेत 28.14 लाख रु0 की धनराशि प्रभाग को अवमुक्त कर दी गई है। जल स्रोतों के उपचार हेतु कार्य गतिमान है</p>																											



<p>increase both flora and fauna in the forest. On the other hand, due to increase in soil moisture content on forest land the incidences of forest fire, which are causing irreparable loss to environment and the entire ecosystem will be controlled as a result of this mitigation measure.</p>				
---	--	--	--	--


 प्रभाषीय वनाधिकारी
 मसूरी वन प्रशासन, मसूरी




कार्यालय 0135&2678078
0135&2672404

फक्स : 0135-2672337
ई-मेल : upsvnn@gmail.com

उत्तराखण्ड पेयजल संसाधन विकास एवं निर्माण निगम
प्रधान कार्यालय 11-मोहिनी रोड, देहरादून

पत्रांक 1832 / नागर अनुभाग-रूफोजी०टी० 1145 दिनांक-20/12/24

सेवा में,

सदस्य सचिव,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
"गौरा देवी पर्यावरण भवन"
46 बी, आई०टी०पार्क, सहस्त्रधारा रोड़
देहरादून।

विषय- मा० राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या 51/2023 Suo Moto in Re: News item published in the news paper the tribunal, dated 16-01-2023 entitled "Joshimath Disaster a warning for Mussoorie" में पारित आदेश दिनांक 01.10.2024 के अनुपालन के संबंध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक यूकेपीसीबी/एच०ओ०/सा०-183-655(Vol.III)/2024/1112 दिनांक 13.11.2024 के क्रम में वांछित आख्या सम्बन्धित से प्राप्त कर आपको अग्रतर कार्यवाही हेतु इस पत्र के साथ संलग्न कर सादर प्रेषित की जा रही है।

संलग्नक :- उपरोक्तानुसार।

भवदीय

(Signature)
(जी०पी० सिंह)

महाप्रबन्धक,
(बा०स०कार्य०/जे०जे०एम० अर्बन)

पू०सं० एवं दिनांक तदैव :-

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. अधिशासी अभियन्ता (नागर), प्रधान कार्यालय, उत्तराखण्ड पेयजल निगम, देहरादून।

(बा०स०कार्य०/जे०जे०एम० अर्बन)





कार्यालय 0135&2678078
0135&2672404

फक्स : 0135-2672337
ई-मेल : upsvnn@gmail.com

उत्तराखण्ड पेयजल संसाधन विकास एवं निर्माण निगम
प्रधान कार्यालय 11-मोहिनी रोड, देहरादून

पत्रांक 1832 / नागर अनुभाग-~~एच0ओ0~~ 1145 दिनांक 20/12/24

सेवा में,

सदस्य सचिव,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
"गौरा देवी पर्यावरण भवन"
46 बी, आई0टी0पार्क, सहस्त्रधारा रोड
देहरादून।

विषय- मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या 51/2023 Suo Moto in Re: News item published in the news paper the tribunal, dated 16-01-2023 entitled "Joshimath Disaster a warning for Mussoorie" में पारित आदेश दिनांक 01.10.2024 के अनुपालन के संबंध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक यूकेपीसीबी/एच0ओ0/सा0-183-655(Vol.III)/2024/1112 दिनांक 13.11.2024 के क्रम में वांछित आख्या सम्बन्धित से प्राप्त कर आपको अग्रेतर कार्यवाही हेतु इस पत्र के साथ संलग्न कर सादर प्रेषित की जा रही है।

संलग्नक :- उपरोक्तानुसार।

भवदीय

(जी0पी0 सिंह)
महाप्रबन्धक,

(बा0स0कार्य0/जे0जे0एम0 अर्बन)

पृ0सं0 एवं दिनांक तदैव :-

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. अधिशासी अभियन्ता (नागर), प्रधान कार्यालय, उत्तराखण्ड पेयजल निगम, देहरादून।

(बा0स0कार्य0/जे0जे0एम0 अर्बन)

कार्यालय अधिशासी अभियन्ता
निर्माण शाखा
उत्तराखण्ड पेयजल निगम, मसूरी
कुदुम्ब विहार, ग्रा0 व पो0 सिनौला
देहरादून- 248003



Office of Executive Engineer
Construction Division
Uttarakhand Pajal Nigam Mussoorie
Kutumb Vihar, P.O. Sinaula
Dehradun-248003

Email: jalnigam.mussoorie@yahoo.com

पत्रांक... 3194

/181/50

दिनांक... 13/12/2024

सेवा में,

अधिशासी अभियन्ता (नागर)
प्रधान कार्यालय,
उत्तराखण्ड पेयजल निगम,
देहरादून।

विषय : मा.राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या-51/2023 Suo Moto in Re:
News item published in the news paper the tribunal, dated 16-01-2023 entitled
"Joshimath Disaster a warning for Mussoorie" में पारित आदेश दिनांक 01.10.2024
के अनुपालन के सम्बन्ध में

महोदय,

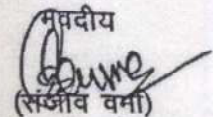
उपरोक्त विषयक आपके कार्यालय पत्रांक 1665/नागर अनु0-एन0जी0टी0/137, दिनांक
22.11.2024 के क्रम में वांछित आख्या निम्न प्रकार है :-

S.No	Remedial Measure	Report																												
1.	Water availability concerning to current demand in summer and winter months should be maintained and proper supply system to be ensured. Recharge/rejuvenation of natural springs should be explored with scientific intervention. Natural spring in the region should be monitored and re-charge activities (proper plantation) can be initiated on proper scientific basis. Springs (act as natural piezometers) are good indicators for any change in the groundwater in the mountainous area. Therefore, there is and urgent need to inventories all springs located in the vicinity/periphery of Mussoorie towns. Their periodic monitoring may be a good tool for detecting any natural calamities events in advance in the mountainous regions.	<p>मसूरी नगर की वर्ष 2022 की जनसंख्या 93520 हेतु अनुमानित कुल डिमांड 12.63 एम0एल0डी0 एवं 2037 की जनसंख्या 115413 हेतु कुल मांग 15.58 एम0एल0डी0 है, जिसमें से वर्तमान में 7.10 एम0एल0डी0 "पूर्व में निर्मित गुरुत्व एवं पम्पिंग पेयजल योजना" से पानी प्राप्त किया जा रहा है। मसूरी नगर में पानी की मांग तालिकानुसार है :-</p> <table border="1"> <thead> <tr> <th>क्र0 सं0</th> <th>वर्ष</th> <th>जन संख्या</th> <th>कुल मांग (MLD में)</th> <th>पूर्व में निर्मित योजनाओं से प्राप्त पेयजल (MLD में)</th> <th>अवशेष कुल मांग (MLD में)</th> <th>मसूरी पु0पे0यो0 से अधिकतम प्राप्त पेयजल (MLD में)</th> </tr> </thead> <tbody> <tr> <td>01</td> <td>2022</td> <td>93520</td> <td>12.63</td> <td>7.10</td> <td>5.53</td> <td>11.70</td> </tr> <tr> <td>02</td> <td>2037</td> <td>115413</td> <td>15.58</td> <td>6.22</td> <td>9.36</td> <td>11.70</td> </tr> <tr> <td>03</td> <td>2052</td> <td>142036</td> <td>19.17</td> <td>4.17</td> <td>15.00</td> <td>-</td> </tr> </tbody> </table> <p>पूर्व की पेयजल योजनाओं का संचालन/रखरखाव उत्तराखण्ड जल संस्थान मसूरी द्वारा किया जा रहा है। वर्तमान में वर्ष, मध्य वर्ष 2037 की अनुमानित जनसंख्या 115413 हेतु शाखान्तर्गत मसूरी पुनर्गठन पम्पिंग पेयजल योजना का निर्माण कार्य लगभग 85 प्रतिशत पूर्ण है। मसूरी नगर की मध्य वर्ष 2037 के लिए पेयजल की कुल मांग 15.58 एम0एल0डी0 है जिसमें से 6.22 एम0एल0डी0 पानी पूर्व में निर्मित गुरुत्व एवं पम्पिंग पेयजल योजना से प्राप्त किया जायेगा, शेष 9.36 एम0एल0डी0 पानी मसूरी पुनर्गठन पम्पिंग पेजना से प्राप्त किया जायेगा। योजना का श्रोत यमुना नदी है, जिसे 11.70 एम0एल0डी0 तक पानी प्राप्त किया जा सकता है। वर्तमान में पानी की आवश्यकता अनुसार 7 से 8 एम0एल0डी0 पेयजल मसूरी पुनर्गठन पम्पिंग पेयजल योजना से मसूरी नगर को पानी की आपूर्ति की जा रही है तथा मांग बढ़ने पर, मांग के अनुसार मसूरी पुनर्गठन पम्पिंग पेयजल योजना से वर्ष 2037 तक 11.70 एम0एल0डी0 पानी प्राप्त किया जा सकता है।</p> <p>मसूरी नगर के आस-पास स्थित गुरुत्व/पम्पिंग जल श्रोतों से मसूरी शहर को पेयजल आपूर्ति का संचालन/रखरखाव उत्तराखण्ड जल</p>	क्र0 सं0	वर्ष	जन संख्या	कुल मांग (MLD में)	पूर्व में निर्मित योजनाओं से प्राप्त पेयजल (MLD में)	अवशेष कुल मांग (MLD में)	मसूरी पु0पे0यो0 से अधिकतम प्राप्त पेयजल (MLD में)	01	2022	93520	12.63	7.10	5.53	11.70	02	2037	115413	15.58	6.22	9.36	11.70	03	2052	142036	19.17	4.17	15.00	-
क्र0 सं0	वर्ष	जन संख्या	कुल मांग (MLD में)	पूर्व में निर्मित योजनाओं से प्राप्त पेयजल (MLD में)	अवशेष कुल मांग (MLD में)	मसूरी पु0पे0यो0 से अधिकतम प्राप्त पेयजल (MLD में)																								
01	2022	93520	12.63	7.10	5.53	11.70																								
02	2037	115413	15.58	6.22	9.36	11.70																								
03	2052	142036	19.17	4.17	15.00	-																								

		संस्थान द्वारा किया जा रहा है इस कारण स्प्रिंग Recharge/rejuvenation के कार्य उत्तराखण्ड जल संस्थान, मसूरी एवं जलागम द्वारा किये जाने है।																		
2.	Proper sewerage network and appropriate treatment facilities should be ensured. The sewage water should no be allowed to percolate or connect with natural ground water. Feasibility of reuse of treated water for secondary uses can be explored.	<p>मसूरी नगर के समस्त जोनों (10 जोनों) की कुल जनसंख्या 106599 को सम्मिलित करते हुए कुल 76.55 कि०मी० सीवर लाईन बिछाया जाना था, जिसके सापेक्ष 74.55 कि०मी० सीवर लाईन बिछाया जा चुकी है एवं 2.00 कि०मी० बिछाया जानी शेष है, जिस पर कार्य प्रगति पर है। सीवरेज नेटवर्क के साथ-साथ 10 नग एस०टी०पी० का निर्माण किया जाना प्रस्तावित था, जिनकी कुल क्षमता 10.57 एम०एल०डी० है, उक्त के सापेक्ष 5 नग एस०टी०पी० जिनकी क्षमता 7.32 एम०एल०डी० (कुलडी, लण्डौर नार्थ, भट्टाफॉल, हैप्पी वैली एवं लण्डौर साउथ) क्षमता के एस०टी०पी० का निर्माण पूर्ण हो चुका है तथा लण्डौर साउथ एस०टी०पी० को छोड़कर सभी शेष 4 एस०टी०पी० उत्तराखण्ड जल संस्थान मसूरी के संचालन/अनुरक्षण में कियाशील है। लण्डौर साउथ एस०टी०पी० जिसकी क्षमता 1.30 एम०एल०डी० है उत्तराखण्ड पेयजल निगम, मसूरी के संचालन/अनुरक्षण में कियाशील है। उक्त निर्मित एस०टी०पी० द्वारा कुल जनसंख्या 76504 लाभान्वित होती है। शेष 5 नग जिसकी क्षमता 3.25 एम०एल०डी० के सापेक्ष 04 नग एस०टी०पी० क्रमशः (लाईब्रेरी-भिलाडू एस०टी०पी०, क्षमता 1.10 एम०एल०डी०, धोबीघाट एस०टी०पी० क्षमता 0.05 एम०एल०डी०, कंपनी गार्डन एवं आरकेडिया एस०टी०पी० की क्षमता 0.70 एम०एल०डी०) निर्माणाधीन है। जिनकी प्रगति तालिकानुसार है:-</p> <table border="1"> <thead> <tr> <th>क्र० सं०</th> <th>एस०टी०पी०</th> <th>प्रगति (प्रतिशत में)</th> </tr> </thead> <tbody> <tr> <td>01</td> <td>भिलाडू (1.10 MLD)</td> <td>80 %</td> </tr> <tr> <td>02</td> <td>धोबीघाट (0.05 MLD)</td> <td>80 %</td> </tr> <tr> <td>03</td> <td>कम्पनी गार्डन (0.70 MLD)</td> <td>80 %</td> </tr> <tr> <td>04</td> <td>आरकेडिया (0.70 MLD)</td> <td>22 %</td> </tr> <tr> <td>05</td> <td>कैमलबैक (0.70 MLD)</td> <td>-</td> </tr> </tbody> </table> <p>माह मार्च 2025 तक चारों एस०टी०पी० कियाशील हो जायेगें। कैमल बैक एस०टी०पी० जिसकी क्षमता 0.70 एम०एल०डी० है, का कार्य भारत सरकार वन एवं पर्यावरण मंत्रालय से निर्माण कार्य की अनुमति नहीं मिलने के कारण कार्य प्रारम्भ नहीं हो पाया है अनुमति प्राप्त होने के पश्चात कार्य को शीघ्र प्रारम्भ कर, दिसम्बर 2025 तक कार्य पूर्ण किया जाना प्रस्तावित है। उपरोक्त पांचो एस०टी०पी० के कार्य पूर्ण होने पर कुल जनसंख्या 30095 लाभान्वित होगी। इस प्रकार मसूरी नगर की कुल जनसंख्या 106599 लाभान्वित की जायेगी।</p>	क्र० सं०	एस०टी०पी०	प्रगति (प्रतिशत में)	01	भिलाडू (1.10 MLD)	80 %	02	धोबीघाट (0.05 MLD)	80 %	03	कम्पनी गार्डन (0.70 MLD)	80 %	04	आरकेडिया (0.70 MLD)	22 %	05	कैमलबैक (0.70 MLD)	-
क्र० सं०	एस०टी०पी०	प्रगति (प्रतिशत में)																		
01	भिलाडू (1.10 MLD)	80 %																		
02	धोबीघाट (0.05 MLD)	80 %																		
03	कम्पनी गार्डन (0.70 MLD)	80 %																		
04	आरकेडिया (0.70 MLD)	22 %																		
05	कैमलबैक (0.70 MLD)	-																		

तालिकाबद्ध मसूरी नगर पुनर्गठन पम्पिंग पेयजल योजना के निर्माण कार्य मार्च 2025 तक पूर्ण होने पर तथा मसूरी नगर सीवरेज सिस्टम के संपूर्ण कार्य दिसम्बर 2025 तक पूर्ण किये जाने के पश्चात पेयजल एवं सीवरेज सिस्टम मसूरी नगर की carrying capacity के अनुरूप है।



भवदीय

 (संजीव वर्मा)

अधिशाली अभियन्ता



मुख्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
'श्री देवी पर्यावरण भवन'
46वी, आई.टी. पार्क, सहस्त्रधारा रोड़, देहरादून
E-mail : msukpcb@yahoo.com, फ़ोन : 0135-2607092

पत्रांक : यूकेपीसीबी/एच.ओ./सा0-183-655(Vol. III)/2024/1112,

दिनांक 13.11.2024
एन0जी0टी0 मीटर

सेवा में,

प्रबंध निदेशक,
उत्तराखण्ड पेयजल संसाधन विकास एवं निर्माण निगम
11 मोहिनी रोड़, डालनवाला, देहरादून।

विषय:- मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन सं0-51/2023 Suo Moto In Re: News items published in the news paper the tribunal, dated 16-01-2023 entitled "Joshimath Dissaster a warning for Mussoorie" में पारित आदेश दिनांक 01.10.2024 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषय मा0 हरित अधिकरण में योजित मूल आवेदन सं0-51/2023 Suo Moto In Re: News items published in the news paper the tribunal, dated 16-01-2023 entitled "Joshimath Dissaster a warning for Mussoorie" में पारित आदेश दिनांक 01.10.2024 में अन्य निर्देशों के साथ निम्न निर्देश पारित किये गये हैं:-

5. The affidavit dated 27.09.2024 has been filed by the State enumerating the activities proposed to be taken up and the timeline for the same. The proposed activities should be in accordance with the carrying capacity report.

6. Learned Counsel for the State of Uttarakhand seeks four weeks to ascertain and place on record if the details of action proposed in the report dated 27.09.2024 are as per the carrying capacity of Mussoorie.

प्रकरण में दी गयी Status Report "Carrying Capacity of Mussoorie" में आपसे सम्बन्धित Remedial Measures निम्नवत हैं:-

1. Water availability concerning to current demand in summer and winter months should be maintained and proper supply system to be ensured. Recharge / rejuvenation of natural springs should be explored with scientific intervention. Natural spring in the region should be monitored and re-charge activities (proper plantation) can be initiated on proper scientific basis. Springs (act as natural piezometers) are good indicators for any change in the groundwater in the mountainous area. Therefore, there is an urgent need to inventories all springs located in the vicinity/periphery of Mussoorie towns. Their periodic monitoring may be a good tool for detecting any natural calamities events in advance in the mountainous regions.
2. Proper sewerage network and appropriate treatment facilities should be ensured. The sewage water should not be allowed to percolate or connect with natural ground water. The feasibility of reuse of treated water for secondary uses can be explored.

मा0 हरित अधिकरण द्वारा दिनांक 01.10.2024 में दिये गये निर्देशों के अनुक्रम में उपरोक्त कार्य की अद्यतन स्थिति एवं प्रस्तावित कार्य Carrying Capacity of Mussoorie की सीमा के अनुरूप है अथवा नहीं यह आख्या अपेक्षित है।

आदेश: एएन-2

5/11/24

3/11/24

by order
21-11-24
GPM

3/11/24

पर्यावरण व स्वस्थ जीवन शैली

पर्यावरण व स्वस्थ जीवन शैली

पर्यावरण व स्वस्थ जीवन शैली



अतः आपसे अनुरोध है कि प्ररनगत वाद में उक्त वाचित आख्या समयवद्ध आधार पर 15 दिनों को अन्तर्गत उपलब्ध कराने का कष्ट करें, जिससे प्रकरण पर ससमय यथोचित कार्यवाही की जा सके।

प्रकरण में अगली सुनवाई दिनांक 28.01.2025 को नियत है। उक्त के दृष्टिगत आपका व्यक्तिगत ध्यानकर्षण अपेक्षित है।

संलग्नक: यथोपरि।

भूतारीय

(डा० पराग मधुकर धकाते)
सदस्य सचिव

प्रतिलिपि:- अपर सचिव, पर्यावरण जलवायु परिवर्तन अनुभाग, उत्तराखण्ड हाइलैंड क्लॉस सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।

सदस्य सचिव



32/2024

कार्यालय मुख्य नगर एवं ग्राम नियोजक
मुख्यालय, नगर एवं ग्राम नियोजन विभाग, उत्तराखण्ड,
पंचम तल, राजीव गाँधी बहुउद्देशीय कॉम्प्लेक्स, डिस्पेंसरी रोड, देहरादून- 248001

Website : www.tcpd.uk.gov.in

e-mail : tcpd_uk@live.com

ई0पत्रांक-1/3 2298 NAGRANI-E-9808 / म0दे0वि0प्रा0-मसूरी / 2024

रेजीशन-0135-29/5493

दिनांक-21/ नवम्बर, 2024

सेवा में,

सदस्य-सचिव,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
देहरादून।

Uttarakhand Pollution Control Board
Diary No. 7481
Date 22/11/24

विषय:- मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन सं0- 51/2023 Suo Moto In Re: News items published in the news paper the tribunal, dated 16-01-2023 entitled "Joshimath Dissaster in a warning for Mussoorie" में पारित आदेश दिनांक- 01.10.2024 के अनुपालन के संबंध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्र संख्या- यूकेपीसीबी/एच.ओ./सा0-183-655(Vol. III)/2024/1111-दिनांक- 13/11/2024 का संदर्भ ग्रहण करने का कष्ट करें। जिसके द्वारा इस कार्यालय से संबंधित Remedial Measures जो निम्नवत् हैं, के संबंध में आख्या अपेक्षित है:-

1- At present, the preparation of Master Plan of Mussoorie is in progress. The mitigation and preventive measures can be incorporated in the Master Plan for sustainable development. मा0 हरित अधिकरण द्वारा दिनांक- 01/10/2024 में दिये गये निर्देशों के अनुक्रम में उपरोक्त कार्य की अद्यतन स्थिति एवं प्रस्तावित कार्य Carrying Capacity of Mussoorie की सीमा के अनुरूप है अथवा नहीं पर आख्या अपेक्षित है।

उक्त के संबंध में अवगत कराना है कि कार्यालय के पूर्व पत्र संख्या- I/30306/NAGRANI-E-11927/म0दे0वि0प्रा0-मसूरी/2024 दिनांक- 26 सितम्बर, 2024 (छायाप्रति संलग्न) द्वारा अवगत कराया गया कि मसूरी महायोजना का कार्य स्टेज- 8 "Creation of base Map and Existing Land use map with spatial attribute collection and vetting of base map" का कार्य गतिमान है, जो वन विभाग से Notified Forest Estates के सीमांकन का डाटा प्राप्त न होने के कारण आतिथि तक अग्रेतर कार्यवाही प्रभावित है। परामर्शदाता से प्राप्त अद्यतन टाईमलाईन अनुसार मसूरी महायोजना (प्रारूप) मार्च 2025 तक पूर्ण किया जाना संभावित है जो वन विभाग से Notified Forest Estates के डाटा पर निर्भर होगा।

चूंकि महायोजना प्रस्ताव का कार्य स्टेज- 8 के पूर्ण होने उपरांत प्रारम्भ किया जाएगा। अतः Carrying Capacity of Mussoorie की रिपोर्ट का अध्ययन करते हुए तदनुसार महायोजना प्रस्ताव तैयार किया जाना सर्वोच्च प्राथमिकता है, जिसे अग्रेतर स्टेज में किया जाना प्रस्तावित है।

संलग्नक- उपरोक्तानुसार।

Signed by Shallu Thind

Date: 21-11-2024 15:07:59

भवदीया,

(शालू थिन्द)

वरिष्ठ नगर एवं ग्राम नियोजक (स्त-2)/
मुख्य नगर एवं ग्राम नियोजक।

22/11/24

File
ML

SE Pkt



18/3

कार्यालय मुख्य नगर एवं ग्राम नियोजक,
मुख्यालय, नगर एवं ग्राम नियोजन विभाग, उत्तराखण्ड,

पंचम तल, राजीव गांधी बहुउद्देशीय कॉम्प्लेक्स, डिस्पेसरी रोड, देहरादून- 248001

Website: www.icpd.gov.in

e-mail: icpd_uk@live.com

टेलीफोन-0135-217343

ईओपत्र संख्या: 1/30306/NAGRANI-E-11927/मोदेवि0प्रा0-मसूरी/2024

दिनांक 26 सितम्बर, 2024

रोडा में

सदरस-सचिव,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
उत्तराखण्ड।

विषय- मा0 राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या- 51/2023 Suo Moto in Re: News item published in the news paper the tribunal, dated 16-01-2023 entitled "Joshimath Disaster a warning for Mussoorie" के संबंध में।

महोदय,

उपर्युक्त विषयक प्रमुख सचिव, पर्यावरण संरक्षण एवं जलवायु परिवर्तन विभाग की अध्यक्षता में दिनांक- 25/09/2024 को आहूत बैठक के क्रम में नगर एवं ग्राम नियोजन विभाग से संबंधित बिन्दु 18, जो मसूरी क्षेत्र की महायोजना से संबंधित है, का विवरण निम्नानुसार है:-

- (i) मसूरी विकास क्षेत्र महायोजना (मसूरी नगरपालिका क्षेत्र एवं 10 सन्निकट के राजरव ग्राम, कुल क्षेत्रफल लगभग 142 वर्ग किमी0) हेतु मसूरी-देहरादून विकास प्राधिकरण द्वारा निजी परामर्शदाता फर्म M/s Mars Planning and Engineering Services Pvt. Ltd. Ahmedabad के साथ दिनांक- 15 अक्टूबर, 2018 को अनुबंध किया गया (संलग्न- 1) जिसके अनुसार 11 माह एवं Processing Time के साथ 18 माह का समय महायोजना निर्माण हेतु निर्धारित किया गया।
- (ii) अनुबंध अनुसार परामर्शदाता द्वारा स्टेज- 7 तक का कार्य किया गया है तथा स्टेज- 8 "Creation of base Map and Existing Land use map with spatial attribute collection and vetting of base map" का कार्य गतिमान है, जो दिसम्बर, 2024 तक पूर्ण किया जाना अनुमानित है (संलग्न- 2)। उल्लेखनीय है कि वर्ष 2019 से 2021 तक कोविड पैन्डेमिक के कारण कार्य प्रभावित हुआ एवं तदोपरांत वन विभाग से Notified Forest Estates के सीमांकन का डाटा प्राप्त न होने के कारण आतिथि तक अग्रेतर कार्यवाही प्रभावित है।
- (iii) परामर्शदाता से प्राप्त अद्यतन टाईमलाईन अनुसार मसूरी महायोजना (प्रारूप) मार्च 2025 तक पूर्ण किया जाना संभावित है (संलग्न- 2)।
- (iv) उक्त कार्य हेतु मसूरी एवं देहरादून विकास क्षेत्र हेतु संयुक्त रूप से ₹ 2,68,40,000/- (₹ 2.68 करोड़) का अनुबंध किया गया है (संलग्न- 3) जिसमें प्रोरेट के आधार पर मसूरी-क्षेत्र की महायोजना हेतु लगभग 25% (लगभग ₹ 67,000,00) निर्धारित है।

संलग्नक- उपरोक्तानुसार।

Signed by Shallu Thind

Date: 26-09-2024 15:01:59

भवदीया,

(शालू थिण्ड)

वरिष्ठ नगर एवं ग्राम नियोजक (स्तर-2)/
मुख्य नगर एवं ग्राम नियोजक।



पत्रांक व दिनांक उपरोक्तानुसार-

प्रतिनिधि- उपाध्यक्ष, मसूरी-देहरादून विकास प्राधिकरण को सादर सूचनार्थ प्रेषित।

वरिष्ठ नगर एवं ग्राम नियोजक (स्तर-2)
मुख्य नगर एवं ग्राम नियोजक

1/1

कार्यालय नगर पालिका परिषद, मसूरी ।

दूरभाष संख्या :- (0135)2632251, फ़ैक्स संख्या:- (0135) 2632039

ई-मेल :- nppmussoorie@gmail.com

पत्रांक 3281/60

दिनांक- 04-12-2024

सेवा में,

सदस्य सचिव
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
देहरादून।

विषय-

मा0 राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित मूल आवेदन सं0 51/2023 Suo moto in Re: **News item published in the news paper the tribunal, dated 16.01.2023 entitled "Joshimath Disaster a warning for Mussoorie"** में पारित आदेश दिनांक 01.10.2024 के अनुपालन के सम्बन्ध में।

महोदय,

सदस्य सचिव, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड के पत्रांक यूकेपीसीबी/एच0ओ0/सा0-180-655 (vol.iii)/2024/1113 दिनांक:-13.11.2024 के क्रम में मा0 राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित मूल आवेदन सं0 51/2023 Suo moto in Re: News item published in the news paper the tribunal, dated 16.01.2023 entitled "Joshimath Disaster a warning for Mussoorie" में पारित आदेश दिनांक 01.10.2024 के अनुपालन के सम्बन्ध में नगर पालिका परिषद, मसूरी से सम्बन्धित बिन्दुओ पर आख्या निम्नवत है:-

S.No	Preventive and Remedial Measures	Status	Remarks
1	The regulations related to waste management should be strictly followed. Dumping sites around water bodies should be strictly restricted to prevent pollution threats on the important sources of drinking water of the city. QR code based Digital Direct Refund System should be implemented for management of plastic 16 waste. IEC activities to be promoted amongst visiting tourist towards solid waste and plastic waste management.	<ul style="list-style-type: none"> No existing dumping sites around water bodies. The Health Inspectors constantly supervise the illegal dumping in the restricted areas Material Recovery Facility (MRF) of capacity 20 TPD has been established at IDH, Mussoorie to segregate and process the dry waste. The processed recyclable waste will be sold out to the authorised resellers. A Bio-Methanation plant of capacity 8 TPD has been established at IDH, Mussoorie to process all the organic wet waste into Biogas which is being stored and utilised to produce electricity. A QR code-based monitoring system is being developed for door-to-door collection, integrated with GPS vehicle monitoring. Meetings with Hotel Association, traders, welfare association, general distributors were held on 22.06.2023, 23.06.2023 and 12.07.2023 for QR code based discussion on Digital Direct Refund System. 	<p>All the stakeholders were not in the favour of CDRS and opined on implementing it on Manufacturing company basis.</p>

		<ul style="list-style-type: none"> IEC activities were conducted on major tourist places 	Total 35 NOS
14	Strict measures should be made to promote the usage of biodegradable materials and ban on use of Single Use Plastics (SUPs) items should be strictly enforced	<ul style="list-style-type: none"> Public notices were issued by NPPM banning Single Use Plastic and penal action against defaulters Fines levied by NPPM for SUP Extensive IEC activities to promote ban on Single Use Plastic Activities and rallies with School children for SUP ban Promotion of ban on SUP through banners and hoardings in major public areas 	68,100/- NOS No. of chalan- 126 (April 2024 to November 2024)
	Local people should be involved in the Environmental Conservation programs and awareness /training on landslides, mountain risks etc. to be initiated.	<ul style="list-style-type: none"> Total 01 NOS awareness activities have been conducted towards awareness on landslides and mountain risks etc. The awareness programs were conducted along with the IEC of Solid and Plastic waste management. 	
	Registration of tourists should be done according to carrying capacity of the area, especially the available parking space, guest room availability, etc. Tourist can be charged for visiting the Mussoorie area and the payment can be utilized for managing waste and cleanliness.	Eco-tax is being levied from the tourist vehicles entering to Mussoorie by Nagar Palika Parishad, Mussoorie. Collected tax is being used for environment and tourism development activities of Mussoorie.	

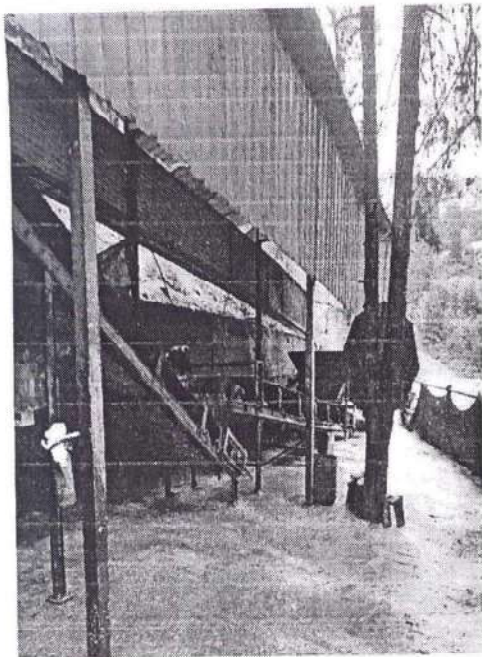
कृपया आख्या सेवा में प्रेषित है।

भवदीय

अधिसासी अधिकारी
नगर पालिका परिषद, मसूरी।



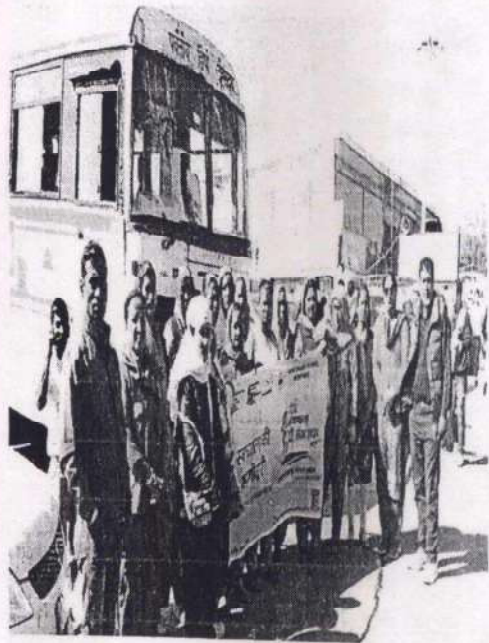
MRF Centre & Bio-Methan Plant



Rahul



IEC Activities



Pragat

बायोमेथेनेशन प्लांट सूचना	
1. गीला कूड़ा	11 से 13 टन प्रतिदिन
2. पानी की खपत	1:1
3. गैस उत्पन्न	0.5 - 1 प्रतिटन (तापमान के अनुसार)
4. विद्युत उत्पाति	2 यूनिट प्रतिटन

एम0आर0एफ0 सेन्टर सूचना	
1. सूखा कूड़ा	10 से 12 टन प्रतिदिन
2. रिसाईवलेबल	2-3 टन
3. आर0डी0एफ0	9 से 10 टन

1. शत प्रतिशत कूड़ा संग्रहण, सोर्स सेग्रिगेशन के लिए आई0ई0सी0 गतिविधियां निरन्तर एवं प्रभावी ढंग से की जा रही है।
2. एम0आर0एफ0 सेन्टर पर उपलब्ध कॉम्पेक्टर आदि मशीनों का प्रयोग समुचित रूप से किया जा रहा है।
3. बायोमेथेनेशन प्लांट का संचालन समुचित रूप से करने के लिए द्वितीय ग्राइन्डर एवं स्लरी डिस्पोज इत्यादि के लिए प्लांट का उन्नतीकरण करने हेतु विस्तृत प्लान तैयार किया जा रहा है जिसे अतिशीघ्र ही संस्तुति के लिए निदेशालय में प्रस्तुत किया जाएगा।
4. बायोमेथेनेशन प्लांट हेतु गठित अनुबंध को संशोधित करने के लिए प्रक्रिया जारी है।

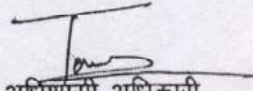
Dyal.



मा० राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित मूल आवेदन सं० 51/2023 Suo Moto in Re : News Item published in the news paper the tribunal dated 16-01-2023 entitled "Joshimath Disaster a warning for Mussoorie" के अनुपालन में गिरासू भवनों के ध्वस्तीकरण के संबंध में दिनांक 09-01-2025 तक की कार्यवाही का विवरण :-

कूल चिन्हित गिरासू भवन - 16

क्रम सं०	गिरासू भवन/स्थल का नाम	विवरण/अभ्युक्ति
1	जबरखेत इस्टेट टिहरी बाईपास रोड	हटा दिया गया है
2	बाटाघाट टोल चौकी टिहरी बाईपास रोड	हटा दिया गया है
3	कोहीनूर बिल्डिंग	हटा दिया गया है
4	आर्य समाज निकट जैन धर्मशाला लंडौर मसूरी	हटा दिया गया है
5	एलआईसी आउट हाउस मालरोड मसूरी	स्वयं द्वारा 15 फरवरी, 2025 तक हटाया जाना है
6	काइस्ट चर्च लाईब्रेरी	हटा दिया गया है
7	प्रिन्स होटल	स्वयं द्वारा 15 फरवरी, 2025 तक हटाया जाना है
8	मोती बेगम बिल्डिंग	सिविल जज मसूरी में वाद विचाराधीन
9	पीएनटी भवन लाईब्रेरी	स्वयं द्वारा 15 फरवरी, 2025 तक हटाया जाना है
10	रिक्टी लॉज चकराता रोड	स्वयं द्वारा 15 फरवरी, 2025 तक हटाया जाना है
11	लौकी गार्डन	स्वयं द्वारा मरम्मत की गयी है
12	तुलीमेट भवन सुगर मिल कंपनी बाग मसूरी	हटा दिया गया है
13	धूमनगंज बोटनीकल शॉप 8	स्वयं द्वारा मरम्मत की गयी है
14	राधा भवन किताबघर मसूरी	हटा दिया गया है
15	गोंधी शताब्दी माल्ट रोज कैमल बैंक रोड मसूरी	हटा दिया गया है
16	दिलाराम इस्टेट कैमल बैंक रोड मसूरी	मा० उच्च न्यायालय में वाद विचाराधीन


अधिसासी अधिकारी,
नगरपालिका परिषद, मसूरी।



उत्तराखण्ड पर्यटन विकास परिषद्

पं० दीन दयाल उपाध्याय पर्यटन भवन,

निकट-ओ०एन०जी०सी० हेलीपैड,

नींबूवाला, गढ़ीकैन्ट, देहरादून ।

ई-मेल utdbplanning@gmail.com

संख्या 5491 /2-6-1486(मसूरी डिजास्टर) /2024-25

दिनांक 07 जनवरी 2025

जिला पर्यटन विकास अधिकारी,
देहरादून।

विषय:-मा० राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में याजित मूल आवेदन संख्या-51/2023 Suo Moto in Re: News item published in the news paper the tribunal, dated 16-01-2023 entitled "Jashimath Disaster a warning for Mussoorie" के सम्बन्ध में।

उपरोक्त विषयक इस कार्यालय के पत्र संख्या-3807/2-6-1486(मसूरी डिजास्टर)/2024-25 दिनांक 27 सितम्बर 2024 का संदर्भ ग्रहण करने का कष्ट करें। उक्त पत्र के माध्यम से मा० राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में याजित मूल आवेदन संख्या-51/2023 Suo Moto in Re: News item published in the news paper the tribunal, dated 16-01-2023 entitled "Jashimath Disaster a warning for Mussoorie" के क्रम में स्थानीय स्टेक होल्डरों के साथ बैठक आयोजित कर एक माह में पंजीकरण की कार्यवाही प्रारम्भ किये जाने कार्यवाही किये जाने हेतु निर्देशित किया गया था। परन्तु आतिथि तक आपके स्तर से मसूरी में आने वाले पर्यटकों के पंजीकरण किये जाने हेतु स्थानीय स्टेक होल्डरों के साथ बैठक आयोजित नहीं की गयी है। जो खेद का विषय है।

यहाँ पर यह भी अवगत कराना है कि उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड के सदस्य सचिव द्वारा अपने पत्र दिनांक 21-12-2024 द्वारा उक्त वाद के सम्बन्ध में वांछित आख्या 03 दिन में उपलब्ध कराये जाने के निर्देश दिये गये हैं। उक्त वाद में अगली सुनवाई की तिथि दिनांक 28-1-2025 निर्धारित की गयी है। (छायाप्रति संलग्न)

अतः आपको पुनः निर्देशित कि कहना है कि मसूरी में आने वाले पर्यटकों के पंजीकरण हेतु विभाग द्वारा तैयार किये गये ऑनलाईन पंजीकरण पोर्टल के सम्बन्ध में स्थानीय स्टेक होल्डरों के साथ बैठक आयोजित कर प्राथमिकता के आधार पर एक सप्ताह में पोर्टल प्रारम्भ कराये जाने की कार्यवाही करना सुनिश्चित करें। कृत कार्यवाही से अद्योहस्ताक्षरी को भी अवगत कराना सुनिश्चित कर।

कृपया इस विशेष प्राथमिकता दें।

(अभिषेक रूहेला)

अपर मुख्य कार्यकारी अधिकारी

पू०पं०सं० 5491(1)/समदिनांकित, 2025

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1-निजी सचिव, मुख्य कार्यकारी अधिकारी को मुख्य कार्यकारी अधिकारी महोदय के सादर अवलोकनार्थ।
- 2-जिलाधिकारी, देहरादून।
- 3-सदस्य, सचिव, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, 46वी,आई०टी०पार्क, सहस्रधारा, रोड देहरादून।
- 4- M/s Ethics Infotech LLP(UK),IT park Sheastradhara,Dehradun



(अभिषेक रूहेला)

अपर मुख्य कार्यकारी अधिकारी

कार्यालय वरिष्ठ पुलिस अधीक्षक,

जनपद देहरादून।

पत्रांक:-वाचक-08/25

दिनांक- जनवरी 0, 2025

सेवा में,

सदस्य/सचिव,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
गौरा देवी पर्यावरण भवन, आई0टी0 पार्क
सहस्रधारा रोड देहरादून
उत्तराखण्ड।

Uttarakhand Pollution Control Board
Diary No. 8118
Date 04/11/25

कृपया अपने पत्र संख्या:यूकेपीसीबी/एच.ओ./सा0-183-655(vol.III)/2024/1402 दिनांक 21.12.2024 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन सं0-51/2023 Suo Moto In Re: News items published in the news paper the tribunal, dated 16-01-2023 entitled "Joshimath Disaster a warning for Mussoorie" में पुलिस विभाग से सम्बन्धित Remedial Measures के सम्बन्ध में आख्या उपलब्ध कराये जाने विषयक है।

उक्त सम्बन्ध में पुलिस अधीक्षक यातायात, जनपद देहरादून से आख्या प्राप्त की गई जो मूल में संलग्न कर अग्रिम कार्यवाही हेतु सादर प्रेषित है।

संलग्नक-यथोपरी।

वरिष्ठ पुलिस अधीक्षक,
देहरादून।

EE PLS
✓

Dr Chuvadi

MIT



कार्यालय पुलिस अधीक्षक यातायात जनपद देहरादून।

पत्रांक- एसपीटी-आर-6-04/2025

दिनांक: जनवरी 03, 2025

सेवा में,

वरिष्ठ पुलिस अधीक्षक,
जनपद देहरादून।

महोदय,

कृपया सदस्य सचिव, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, गौरा देवी पर्यावरण भवन 46 वी आईटी पार्क सहस्रधारा रोड देहरादून के पत्र संख्या यूकेपीसीबी/एच0ओ0/सा0-183-655(Voi.III)/ 2024/11102 दिनांक 21/12/2024 पर अपने पृष्ठांकित आदेश VI-15 दिनांक 01/01/2025 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसमें मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन सं0 -51 /2023 Suo Moto in Re: News items published in the news paper the tribunal, dated 16-01-2023 entitled "Joshimath Disaster a warning for Mussoorie" में पारित आदेश दिनांक 01.10.2024 के अनुपालन में आख्या उपलब्ध कराये जाने विषयक है।

उक्त सम्बन्ध में प्राप्त निर्देशों के क्रम में For the smooth traffic management and to avoid traffic congestion the total number of permissible vehicles may not be exceeded beyond the capacity of parking facility provided by nagar palika, Mussoorie, Tourism Department, MDDA, Hotels, Dehramshalas, Gurudearas etc. The road side parkig may be allowed subject to free-flow of traffic as manged by the local police के सम्बन्ध में क्षेत्राधिकारी मसूरी देहरादून से रिपोर्ट प्राप्त की गयी जो निम्नवत है -

Regulation of Traffic in Mussoorie - मसूरी में जाने हेतु मुख्य तथा पर्यटक स्थल मार्ग मॉल रोड/ पिक्चर पैलेस / लाईब्रेरी में पर्यटकों के ठहरने हेतु होटल अवस्थित है जिनमें आने वाले पर्यटकों के लिए पार्किंग की भी व्यवस्था उलब्ध है। साथ ही मॉल रोड में लाईब्रेरी चौक तथा पिक्चर पैलेस पर नगर पालिका द्वारा यातायात को सुगमता से संचालित किये जाने हेतु बैरियर स्थापित किये गये हैं जहां से सांय 17.00 से रात्रि 22.00 बजे तक वाहनों का प्रवेश पूर्ण रूप से प्रतिबन्धित रहता है। मॉल रोड पर यातायात का दबाव बढने पर कैमल बैक रोड से एकल मार्ग के तहत छोटे चौपहिया व दुपहिया वाहनों की आवाजाही की जाती है। मसूरी में पर्यटकों के अतिरिक्त जनपद उत्तरकाशी तथा जनपद टिहरी जाने हेतु स्थानीय लोगों द्वारा भी अपने दुपहिया / चौपहिया वाहनों से आवागमन किया जाता रहता है।

मसूरी मे यातायात के सुगम संचालन तथा यातायात के दबाव को कम किये जाने के सम्बन्ध में जिला प्रशासन / पुलिस / नगर पालिका / परिवहन विभाग आदि विभागों द्वारा आपसी समन्वय के साथ शटल सेवा प्रारम्भ की गयी। स्थान जहां से शटल सेवा संचालित की जाएगी।

1. किंग क्रेग पार्किंग
2. गज्जी बैण्ड
3. कुठाल गेट

शटल सेवा के संचालन हेतु तथा मसूरी में वाहनों की पार्किंग हेतु निम्नवत प्लान तैयार किया गया है -

प्लान-A

- ✓ देहरादून से मसूरी की तरफ आने वाले यातायात को किंग क्रेग से लाईब्रेरी व पिक्चर पैलेस की ओर सामान्य रूप से संचालित किया जायेगा।
- ✓ मसूरी क्षेत्रान्तर्गत सम्पूर्ण उपलब्ध पार्किंग क्षमता का 70 प्रतिशत उपयोग होने पर प्लान B को लागू किया जाएगा।





S.N.	Name	Parking Capacity
1	Nagar Palika	100
2	Kingcrake Sarking	212
3	Taxi Stand Kitabgahr	60
4	Kemply Taxi Stand	157
Total		529

सरकारी / प्राइवेट पार्किंग -

- और डायवर्ट किया जाएगा।
- कुलडी बाजार में वाहनों के दबाव होने की स्थिति में ब्रेट वुड होटल की ओर वाहनों को डायवर्ट कर क्लार्क होटल की डायवर्ट किया जाएगा।
- मसूरी में यातायात दबाव होने पर देहरादून से मसूरी की ओर जाने वाले वाहनों को गज्जी ब्रैड से राथी पंच की ओर से काला स्कूल से हरनाम सिंह मार्ग होते हुए जीपी व्हाइटे से कैम्पटी कॉलेज की ओर भेजा जाएगा।
- लाइव्हीरी चौक पर यातायात का दबाव होने की स्थिति में देहरादून से कैम्पटी की ओर जाने वाले वाहनों को सिंग्रा रोड जायगा।
- पिक्चर पैलेस की ओर से जाने वाले वाहनों को बड़ा मोड़ से वाइन वर्ग एलन स्कूल होते हुए बालगंज की ओर भेजा की ओर से देहरादून की ओर भेजा जायगा।
- मसूरी से देहरादून जाने वाले वाहनों को किंग क्रैक से होते हुए जीपी ब्रैड से बालगंज की तरफ डायवर्ट कर शहीपानी डायवर्ट कर शीन चौक कुलडी बाजार होते हुए पिक्चर पैलेस ब्रियर से अपने-अपने गंतव्य की ओर भेजा जायगा।
- लाइव्हीरी से पिक्चर पैलेस की तरफ जाने वाले वाहनों को अम्बेडकर चौक (पौडा स्टैंड) से कैमल बैंक रोड की तरफ किया जायगा।
- देहरादून की ओर जाने वाले वाहनों को नगर पालिका कार्यालय से होते हुए पिक्चर पैलेस बस अड्डे की ओर डायवर्ट की ओर से डायवर्ट करते हुए लाइव्हीरी से आने वाले वाहनों को एम0डी10डी10ए0 पार्किंग में पार्क किया जा सकता तथा
- मसूरी में यातायात का दबाव बढ़ने पर टिहरी बस अड्डे से देहरादून की ओर आने वाले वाहनों को सिविल अस्पताल

यातायात प्लान

- ✓ इस प्लान के अन्तर्गत कुल गेट से शटल वाहन सेवा के माध्यम से पर्यटकों को उनके गंतव्य की ओर भेजा जाएगा।
- ✓ कुल गेट के पास स्थित रेजिडेंसी के पास उपलब्ध भूमि में लगभग 2000 वाहनों को पार्क किया जाने की व्यवस्था है।

प्लान-D

- ✓ गज्जी ब्रैड की पार्किंग फूल होने की दशा में प्लान D को लागू किया जाएगा।
- ✓ भूमि में लगभग 500 वाहनों को पार्क किया जायगा।
- ✓ गज्जी ब्रैड से बासई स्टेट तक लगभग 05 किमी की दूरी पर सड़क किनारे एवं सड़क के पास उपलब्ध खाली
- ✓ इस प्लान के अन्तर्गत गज्जी ब्रैड से शटल वाहन सेवा के माध्यम से पर्यटकों को उनके गंतव्य स्थल की ओर भेजा

प्लान-C

- ✓ किंग क्रैक पार्किंग फूल होने की दशा में प्लान C को लागू किया जाएगा।
- ✓ गंतव्य की ओर भेजा जाएगा। किंग क्रैक में 212 वाहनों के पार्किंग की सुविधा उपलब्ध है।
- ✓ इस प्लान के अन्तर्गत शटल वाहन सेवा को प्रारम्भ किया जाएगा, जिसके अन्तर्गत किंग क्रैक पर मसूरी की ओर जाने वाले पर्यटकों के वाहनों को किंग क्रैक पार्किंग में पार्क किया जायगा वहीं से पर्यटकों को शटल सेवा के माध्यम से उनके

प्लान-B

मसूरी होटल एशोसिएशन तथा होम स्टे संचालकों से प्राप्त रिपोर्ट के आधार मसूरी में वाहनों के पार्क किये जाने हेतु निम्न होटलों / होम स्टे में निम्न प्रकार वाहनों की पार्किंग क्षमता उपलब्ध है-

S.N.	Name	Parking Capacity	S.N.	Name	Parking Capacity
1	Hotel Pacific, Mussorie	25	41	Hotel Raj	30
2	Hotel London House	0	42	Hotel The Mountain Quail	30
3	Hotel Vishnu Palace	35	43	Hotel The Pride	16
4	Hotel Tourist Delite	10	44	Hotel Usha Palace	10
5	Hotel Vishnu Grand	25	45	Hotel The Sylverton-A Unit Of RKM Enterprises	35
6	Prinee Hotel	10	46	Pioneer Hotel	16
7	Hotel Cloud End Forest Resort	20	47	Hotel Mall Palace	25
8	Hotel Peak View Pvt Ltd	8	48	Hotel Mussoorie Gateway	18
9	Hotel Mountain View And Deep	25	49	Hotel Crystal Palace	5
10	Hotel Basera A Unit Of Savera Hotels Pvt Ltd	60	50	Hotel Sparsh	0
11	Hotel Value And Spa A Unit Of Value Theme Hotel Pvt Ltd	20	51	Hotel Sun N Star	30
12	Hotel Hill Queen	70	52	Hotel Sun N Snow	20
13	Hotel India	20	53	Hotel Surya Kiran	6
14	Hotel Tarangi	30	54	Hotel Brentwood	45
15	Hotel Winter Line Inn	6	55	Hotel Imperial Square (A Unit Of Brentwood Hotels & Resorts)	6
16	Hotel Oak Bush	15	56	Hotel Mosaic	20
17	Hotel City Castle	10	57	Hotel Hammer International	22
18	Hotel Nand Residency Unit Of Hotel Nand Villa	20	58	Hotel Highland	30
19	Hotel Devlok Primal	15	59	Hotel Paradise Mansion	20
20	Sarp Hotel Pvt Ltd	5	60	Hotel Glenroy	20
21	Hotel Paramount	0	61	Hotel Omkar	14
22	Hotel Star View	0	62	Hotel Shree Badrish Residency	10
23	Hotel Mall View	0	63	Hotel Beechwood	25
24	Hotel Shalimar	6	64	Hotel Happy Valley	10
25	Hotel Classic Heights	15	65	Hotel Oasis-Country Inn And Suites By Carlson	40
26	Hotel Himalayan Club	35	66	Hotel Milestone Inn	12
27	Kasmanda Palace Hotel	25	67	Hotel Mussoorie Residency	30
28	Hotel Poornima	0	68	Hotel Skylark	12
29	Hotel Shilton	12	69	Hotel Villa Barlow	0
30	Hotel Pine Tree	2	70	Hotel Dwaper	17
31	Hotel The Perfect Hide Out	6	71	Hotel Honeymoon Inn	8
32	Hotel Luxmount	10	72	Hotel Horizon (A Unit Of Diamond Hotel Pvt Ltd)	10
33	Hotel Madhuban Highlands	33	73	Hotel Thirty Degree North	0
34	Hotel Himalaya Castle	20	74	Hotel Library Presidency	20
35	Hotel Sungrace	25	75	Hotel Parkwood	4
36	Hotel Shiva Continental	14	76	Hotel Sunny Cot	5
37	Hotel Padmini Nivas	18	77	Fortune Resort Grace	50
38	Hotel Monarch	25	78	Hotel Nand Palace	8
39	Hotel Ajay	15	79	Hotel Midtown	5
40	Welcomhotel The Savoy	95	80	Hotel Dream Palace	12



S.N.	Name	Parking Capacity	S.N.	Name	Parking Capacity
81	Hotel Ambica Palace	20	121	Valley View Hotel	14
82	Hotel S Square	12	122	Hotel The Amber Vermont	20
83	Hotel Howard International	25	123	Hotel Queen Plaza	20
84	Hotel Tourist Home	10	124	Silver Arch Hotel	16
85	Hotel Mansarover	0	125	The Claridges Nabha Residence	30
86	Hotel Super	6	126	Hotel Shivam Resorts Pvt Ltd	5
87	Hotel Park	6	127	Hotel Mayur	2
88	Hotel Natures Lap	0	128	Hotel Dev Palace	0
89	Fort Resorts-	90	129	Hotel Park Royale Inn	6
90	Hotel Gulmarg	15	130	Pine Retreat	8
91	Hotel Abhinandan Unit Of Jaishree Enterprises Pvt. Ltd.	6	131	Hotel Samrat	6
92	Hotel Sunrise	10	132	Hotel Everest	6
93	Hotel Eljee Mussoorie Hills	25	133	Hotel Ratan	0
94	Hotel Piknik	3	134	Hotel Rokeby Manor	8
95	Hotel Valley Vista	4	135	Hotel Camel View	7
96	Hotel Neelam International	3	136	Hotel Sartaj	3
97	Hotel Savoy Residency	14	137	Hotel City Center	16
98	Hotel Summer Nest	5	138	Hotel Shreya	10
99	Ashiyana Continental Hotel	25	139	Hotel Sheela	0
100	Hotel Mount Rose Residency	10	140	Hotel Jeet	0
101	Hotel Whispering Windows	0	141	Hotel The Pearl	20
102	Hotel Natraj Palace	0	142	Hotel Adarsh	0
103	Hotel Piknik Plus	6	143	Hotel Kulri Presidency	0
104	Hotel Shiva Palace	5	144	Hotel Amar	3
105	Yog Holistic Wellness Centre	15	145	Pritams Hotel Kabkashan	10
106	Hotel Sai Bali	25	146	Hotel Krishiv Residency	6
107	Avalon Resorts (Club Mahindra)	40	147	The Kenilworth	10
108	Hotel Kishna Palace	8	148	Hotel Royal Mansion	20
109	Hotel Mussoorie Inn	4	149	Hotel Karma Vilas	7
110	Hotel Tranquility	8	150	Hotel Phoenix	10
111	Hotel Mv Acosta	12	151	Hotel Vasant Palace (A Unit Of Gcpl Hotels And Resorts Pvt. Ltd.)	25
112	Hotel Krishna Palace	8	152	Hotel Ramanand Regency	4
113	Wild Wood Resort A Unit Of Vandana Hospitalities	8	153	Hotel Silver Line	17
114	Roxy Hotel	0	154	Hotel Raj Palace	10
115	Jaypee Residency Manor	125	155	Hotel Kavlok	10
116	Hotel Naaz	8	156	Hotel Atithi	0
117	Hotel Starz Regency	30	157	Hotel Rock Stone	10
118	Hotel Seven Oaks	11	158	Hotel Drive Inn (A Unit Of B.C.C. Builder Pvt. Ltd.)	20
119	Hotel Silver Rock	30	159	Hotel Mussoorie International Unit Of Uttaranchal Tourist Motel Pvt. Ltd.	0
120	Hotel Welcome	0	160	Luxury Inn (A Unit Of Advogate Associates, Reg. No. 19(01)2002)	10



S.N.	Name	Parking Capacity	S.N.	Name	Parking Capacity
161	Hotel Notting Hill	10	201	Hotel Rockwood	0
162	Hotel Green Castle	40	202	Hotel Filigree	8
163	Green N Breeze	45	203	Hotel Halfway House	5
164	Sterling Holiday Resorts Limited	60	204	Hotel Goyal Palace	0
165	Hotel J S Inn	0	205	Hotel Inder Palace	5
166	Hotel Saraswati	0	206	Hotel Three Sixty	10
167	Hotel La'eden Mussoorie	14	207	Hotel Mussoorie Club	30
168	Hotel Walnut Grove	20	208	Moon Light Resort	0
169	Hotel La Hill Vista Inn	5	209	Sidus Rink	6
170	Hotel Lodge Hill	6	210	Hotel Raghushree	8
171	Hotel Connaught Castle	50	211	Hotel Lynn Haze	20
172	Hotel Prestige	0	212	Hotel Beleza	2
173	Hotel Mussoorie Heights	10	213	Hotel Diamond	0
174	Hotel Shingar	0	214	Blossom Inn	5
175	Hotel Tullahmore	6	215	Sun & Snow Resorts Ltd	25
176	Hotel Maya	0	216	Hotel Forest View Unit Of V.D.S Associates	10
177	Hotel The Portrait	5	217	Hotel Everest Highland	0
178	Hotel Chand Seena	18	218	Jass Resorts	5
179	Hotel Mountain Glow	10	219	Hotel Mountain View	2
180	Bunkotel	0	220	Hotel The Solitaire Resort	20
181	Hotel Baikunth	8	221	Hotel Royal Classic	2
182	Hotel Rockland	0	222	Hotel Garden Reach	5
183	Hotel Rockland Residency	10	223	Hotel Ganpati Palace	4
184	The Three Oaks Boutique Hotel	12	224	Hotel Forest View Mussoorie	0
185	Hotel S N Residency	45	225	Hotel Brite Star	0
186	Hotel Sand Ford	5	226	Hotel I India	7
187	Hotel Sky Touch	5	227	Hotel The Super Mall Residency	3
188	Hotel The 9 Oaks	10	228	Hotel Antara	5
189	Hotel Kohinoor Hills	8	229	Hotel Grand The Mall	3
190	Hotel Red Leaf	5	230	Vaydantaa	8
191	Sun View Guest House	5	231	Hotel Vikas	10
192	Hotel Minerva	20	232	Hotel Palm Retreat	8
193	Hotel Paradise Continental	15	233	Hotel Chimney House	6
194	Hotel Ashirwad	0	234	Hotel Ilbert Manor (A Unit Of Agrasi Llp)	5
195	Hotel Pleasent View	10	235	Hotel Charlene	10
196	Hotel Prabhu Kaushal Niwas	0	236	Hotel Garhwal Terrace	7
197	Hotel White House	5	237	Hotel Swagat	4
198	Hotel Jiva	20	238	Hotel Dunsvirk Court (A Unit Of Nandan Hotels Limited)	15
199	Hakmans Hotel	20	239	Hotel Westend	20
200	Hotel Vansh Residency	3	240	Hotel Ivy	0



S.N.	Name	Parking Capacity	S.N.	Name	Parking Capacity
241	Hotel Ever Green	0	281	Hotel Irish Town	0
242	Hotel Castle View	0	282	Hotel Hill View	0
243	Hotel Uday	0	283	Hotel Amar Grand	0
244	Hotel Jain Regency	0	284	Royal Home Stay	2
245	Hotel Barma Palace	0	285	Royal Home Stay	0
246	Hotel Aashna	0	286	Basant Vatika Home Stay	4
247	Hotel Woods View	0	287	Kavi Home Stay	2
248	Hotel Sapling	0	288	Akshat Home Stay	2
249	Hotel Laxmi Palace	0	289	Agmal	0
250	Hotel Avenel Palace	0	290	Ghunsola Home Stay	0
251	Hotel Broadway	0	291	Comfort Inn Home Stay	0
252	Hotel Apsara Unit Of Ganpati Hotels Pvt. Ltd.	0	292	Naina Home Stay	0
253	Hotel Trinity Resort And Spa	0	293	Amar Home Stay	0
254	Fresco Hotel (A Unit Of Raj Enterprises)	0	294	Mount Cedar	2
255	Hotel Luxury Valley	0	295	Rawat Home Stay	2
256	Hotel Kohinoor Woods	0	296	Himalaya View	2
257	Dzire Guest House	0	297	Rambu Ho Stay	2
258	Hotel Himalayan Breeze	0	298	Savitri Home Stay	6
259	Hotel Relax Inn	0	299	Wisteria Home Stay	6
260	Hotel The Rising Star	0	300	Negi Kristil Home Stay	0
261	Hotel The Grand Valley	0	301	Srishti Home Stay	4
262	Hotel Woodville The Mall D.P.Hotels And Resorts	0	302	All Season Stay	0
263	Hotel Himshri	0	303	Shubham Home Stay	6
264	Hotel Mussoorie Mid View	0	304	Rama Home Stay	2
265	Hotel Sapphire	0	305	Radhakrishna Ho Stay	0
266	Hotel Landour Residency	0	306	Chandra Palace	0
267	Hotel Spring Wood	0	307	Wishspring Oaks Home Stay	0
268	Stay On The Way Hotel	0	308	Sakshi Home Stay	0
269	Hotel Akanksha Anand Plaza	0	309	Juyal Home Stay	0
270	Albert Lodge And Cottage	0	310	Pooja Home Stay	2
271	Hotel Dhraa	0	311	Zero Point Home Stay	3
272	Hotel Spring	0	312	Bhatt Niwas Home Stay	0
273	Hotel Aaria	0	313	Shiv Shakti Home Stay	1
274	Hotel Palazzo	0	314	Sunrise Home Stay	3
275	Hotel Nishima	0	315	The Voyageurs Cottage Home Stay	0
276	Hotel Roselynn	0	316	Mussoorie Home Stay	2
277	Hotel Queen Of Hills	0	317	Hill Wood Home Stay	4
278	Hotel North Wood	0	318	Valley View Home Stay	1
279	Stella Cottage	0	319	Sky Line Home Stay	2
280	Hotel Valentine	0	320	Pine Hood Home Stay	2


S.N.	Name	Parking Capacity	S.N.	Name	Parking Capacity
321	Divya Residency Home Stay	0	361	Hotel Sky Lark	12
322	Prabhu Kosal Niwas Home Stay	2	362	Hotel M.B Acosta	18
323	Divya Palace Home Stay	2	363	Hotel Howard	25
324	Gupta Home Stay	4	364	Hotel Kashmanda	20
325	Sri Dev Palace Home Stay	2	365	Hotel Tarangi	10
326	Jaiswal State Home Stay	1	366	Hotel Tulpin	30
327	Kk Home Stay	0	367	Phoenix	12
328	Sagar Home Stay	2	368	Roxy Hotel	10
329	Mountain View Home Stay	2	369	Hotel Queen Plaza	20
330	Namula Home Stay	2	370	Hotel Lahil	5
331	Bhagirathi Home State	0	371	Hotel Codes Hill	5
332	Aranav Home Stay	0	372	Dr Super Mall Residency	3
333	Mahi Home Stay	2	373	Hotel Development	10
334	Tyagi Home Stay	6	374	Silver Line	20
335	Apna Ashiana Home Stay	4	375	Hotel Ashirwad	0
336	Hinlig Home Stay	0	376	Hotel Adarsh	0
337	Negiji Home Stay	4	377	Hotel Hackhams	30
338	The Kafal Home Stay	2	378	Hotel Sun And Snow	15
339	Uday Home Stay	1	379	Merupahad	12
340	Sagar Residency	0	380	Archana	8
341	Jindal Ho Stute	2	381	Hotel Pari	4
342	Thapali Home Stay	5	382	Hotel Rex	10
343	Jugran Home Stay	0	383	Hotel Suhana	4
344	Hotel Spring	0	384	Sourabh Hotel	4
345	Sagar Plaza	8	385	Hotel Mona-Sona	4
346	Broad View	4	386	Hotel Sun Set	6
347	Hotel Shiv	4	387	Vidisha	4
348	Pinky Plus	8	388	Town Head Quarter	10
349	All Most Heaven	12	389	Suman Home Stay	8
350	Hotel Cun Hills	25	390	Divine View	10
351	Stalling Resort	80	391	Classic Resort	8
352	Hotel Sky Touch	8	392	Park Stay	7
353	Hotel Dynasty	4	393	Hotel Nirvana	20
354	Hotel Advas	4	394	Winter Land	6
355	Hotel Elvet	10	395	Waji Round	16
356	Hotel Shivay	70	396	Seven Mile Stone	12
357	Sarovar Portico	25	397	Intake Hiatus	5
358	S.N. Residency	20	398	Sky Wing	4
359	Mussoorie Residency	25	399	Hotel Prince	4
360	Hotel Nk Residency	4	400	Lake Parking	15

S.N.	Name	Parking Capacity	S.N.	Name	Parking Capacity
401	Hotel Kingsin	2	408	Hari Krishna	30
402	Himalaya Village	100	409	Vista Hills	10
403	Bulakh Resort	8	410	Kavi Hotel	6
404	Shiva Hotel	12	411	Rain Hotel	14
405	Seven Heaven	40	412	Mysonic Lounge Bu Stand	44
406	Vista Hotel	12	413	Silvaton Parking Picture Palace	100
407	Moon Light	50	414	Vikash Hotel Parking Kuldi	50

उक्त 414 होटल एवं होम स्टे में 4590 चौपहिया वाहनों की पार्किंग की सुविधा उपलब्ध है। मसूरी क्षेत्र में उपरोक्त सभी होटल एवं होम स्टे तथा सरकारी पार्किंग स्थलों पर कुल 5119 वाहनों की पार्किंग की जा सकती है।

उल्लेखनीय है कि मसूरी में कुल उपलब्ध पार्किंग क्षमता 5119 चौपहिया वाहनों की है जिसमें से प्रतिदिन लगभग 60 प्रतिशत (अर्थात 3071) वाहनों की पार्किंग उक्त क्षेत्र में की जाती है। मसूरी में 60-70 प्रतिशत पार्किंग हो जाने पर उपरोक्तानुसार शटल सेवा का संचालन किया जायेगा।

अतः उपरोक्तानुसार आख्या सादर अवलोकनार्थ एवं अग्रिम कार्यवाही हेतु सेवा में प्रेषित है।


पुलिस अधीक्षक यातायात,
देहरादून।

